

# ORISSA HIGH COURT

**FILING REPORT AS ON :29/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBA/4026/2024	ARABINDA KUMAR MISHRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
2	D-ARBA/4028/2024	AMRUT KUMAR PANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
3	D-ARBA/4033/2024	KESHAB KUMAR PANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
4	D-BLAPL/2647/2024	LAXMAN KANHAR VS STATE OF ODISHA	DEBASIS MISHRA VS	/ /0 0 //
5	D-BLAPL/2651/2024	SANTOSH DIGHAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANARAPAL /231 /2023 0 //
6	D-BLAPL/2652/2024	SUPI @ PRAVATI DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	ASTARANGA /177 /2021 0 //
7	D-BLAPL/2659/2024	BIKASH MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHOUDWAR /691 /2023 0 //
8	D-BLAPL/2660/2024	SANTOSH MALLICK VS STATE OF ODISHA	DEBASIS MISHRA VS	BHARATPUR PS /523 /2023 0 //
9	D-BLAPL/2662/2024	CHANDRABHANU@ CHANDRAMANI BARIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BINJHARPUR /442 /2023 0 //
10	D-BLAPL/2663/2024	BAPI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /433 /2023 0 //
11	D-BLAPL/2666/2024	SOUMYA RANJAN SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /878 /2023 0 //

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12	D-BLAPL/2667/2024	SUMAN BISWAL @ FUKAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /11 /2024 () //
13	D-BLAPL/2680/2024	SANJIT SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
14	D-BLAPL/2683/2024	SURENDRA KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOSAGUMUDA /147 /2023 () //
15	D-BLAPL/2686/2024	ANIL SONI VS STATE OF ODISHA	ANIRUDHA DAS VS	//0 () //
16	D-BLAPL/2687/2024	BISWAMBAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //
17	D-BLAPL/2692/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /288 /2023 () //
18	D-BLAPL/2694/2024	GOPINATH NAYAK @ GOPI VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BADAGODA P.S. /361 /2023 () //
19	D-BLAPL/2700/2024	ABHISHEK JENA VS STATE OF ODISHA	ANUPAM RATH VS	CHANDANPUR /261 /2022 () //
20	D-BLAPL/2703/2024	RAMA CHANDRA MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /9 /2023 () //
21	D-BLAPL/2707/2024	ANTARYAMI DIGAL VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	//0 () //
22	D-BLAPL/2709/2024	PRAKASH VS STATE OF ODISHA	RAJIB LOCHAN PATRNAIK VS	CHITRAKONDA /128 /2023 () //
23	D-BLAPL/2710/2024	SANKAR MAJHI	RAJIB LOCHAN PATRNAIK	MOTU /55 /2020

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		VS	VS	()
24	D-BLAPL/2717/2024	STATE OF ODISHA GOPINATH NAIK	S.S.RAY (2)	// KOIDA /77 /2023
		VS	VS	()
25	D-BLAPL/2725/2024	STATE OF ODISHA BADMUNU @ SHANKAR SAHU	DIBYA PRAKASH MISHRA	// DHANUPALI /261 /2016
		VS	VS	()
26	D-BLAPL/2726/2024	STATE OF ODISHA SIBA BEHERA	ANUP UDAYA SENAPATI	// Maitri Vihar PS /3 /2024
		VS	VS	()
27	D-BLAPL/2729/2024	STATE OF ODISHA PURNA PRADHAN	BHABANI PRASAD PRADHAN	// BOUDH /246 /2023
		VS	VS	()
28	D-BLAPL/2738/2024	STATE OF ODISHA INDRARAM GOND	SURYAKANTA DWIBEDI	// KUNDEI /119 /2023
		VS	VS	()
29	D-BLAPL/2743/2024	STATE OF ODISHA PRAKASH @ SOUMYA RANJAN DAS	SUBRATA PANDA	// CHANDABALI /274 /2019
		VS	VS	()
30	D-BLAPL/2749/2024	STATE OF ODISHA MIHIR KUMAR DAS	CHITTA RANJAN NANDA	// RAJNAGAR /1 /2024
		VS	VS	()
31	D-BLAPL/2756/2024	STATE OF ODISHA AKASH @ PRINCE SINGH	S.S.RAY (2)	// AMBADOLA /88 /2023
		VS	VS	()
32	D-BLAPL/2758/2024	STATE OF ODISHA SUKLAL LAGURI @ DASA LAGURI	NARENDRA KUMAR SAHOO	// GHAGARBEDA /50 /2023
		VS	VS	()
33	D-BLAPL/2767/2024	STATE OF ODISHA DAULAT PRASAD KASHYAP @ OMU	MOHENDRA KUMAR MOHAPATRO	// KESINGA /283 /2022
		VS	VS	()
34	D-BLAPL/2773/2024	STATE OF ODISHA KAMINI MALLIK	ASHOK KUMAR BEHERA	// KUAKHIA /208 /2022
		VS	VS	()

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35	D-BLAPL/2788/2024	STATE OF ODISHA MANOJ KUMAR ROY VS	MANORANJAN PADHY VS	// MOHANA /73 /2023 ()
36	D-BLAPL/2799/2024	STATE OF ODISHA SUKA @ HAREKRUSHNA MALLIK VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /229 /2023 ()
37	D-BLAPL/2801/2024	STATE OF ODISHA RAKESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /325 /2021 ()
38	D-BLAPL/2802/2024	STATE OF ODISHA DON @ RAJESH KUMAR BEHURIA VS	SRIDHAR RATH VS	// BARI /225 /2022 ()
39	D-BLAPL/2804/2024	STATE OF ODISHA ANKIT PRATAP SINGH VS	AMULYA RATNA PANDA VS	// SEMILLIGUDA /14 /2024 ()
40	D-BLAPL/2806/2024	STATE OF ODISHA SHIVAM KUMAR VS	AMULYA RATNA PANDA VS	// SEMILLIGUDA /14 /2024 ()
41	D-BLAPL/2810/2024	STATE OF ODISHA EMMANUEL NNAMANI VS	AMULYA RATNA PANDA VS	// CYBER CRIME AND E.O, BALASORE /4 /2022 ()
42	D-BLAPL/2815/2024	STATE OF ODISHA RAJENDRA SAHOO VS	ROHIT KUMAR SUNA VS	// LAXMISAGAR P.S. /485 /2023 ()
43	D-BLAPL/2816/2024	STATE OF ODISHA MD AFJAL ANSARI VS	JUDHISTHIR SAHOO VS	// CYBER CRIME AND ECONOMIC OFFENCES /21 /2023 ()
44	D-BLAPL/2825/2024	STATE OF ODISHA RANU @ RATNAKAR SAHU VS	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLIKOTE) /684 /2023 ()
45	D-BLAPL/2836/2024	STATE OF ODISHA BAPUN MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// PATNA /66 /2023 () //

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46	D-BLAPL/2838/2024	GAGAN MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /9 /2023 () //
47	D-BLAPL/2839/2024	ARJUN KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /9 /2023 () //
48	D-BLAPL/2847/2024	SARVESH PATEL VS STATE OF ODISHA	S.S.RAY (2) VS	MUNIGUDA /164 /2023 () //
49	D-BLAPL/2850/2024	RAJA NAYAK @ BABU VS STATE OF ODISHA	SARFARAZ AHMED VS	NAYAPALLI P.S. /221 /2023 () //
50	D-BLAPL/2853/2024	SANJAY MALLICK @ KALIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	INFOCITY PS /263 /2023 () //
51	D-BLAPL/2855/2024	PRAMOD KUMAR MALLICK @ MANTU VS STATE OF ODISHA	GANGADHAR SAMAL VS	MANCHESWAR P.S. /363 /2021 () //
52	D-BLAPL/2859/2024	SUMANTA MAHARANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /208 /2023 () //
53	D-BLAPL/2861/2024	TUDAR MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI /437 /2023 () //
54	D-BLAPL/2864/2024	GANESH PATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /346 /2023 () //
55	D-BLAPL/2867/2024	BALI NAYAK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BELLAGUNTHA /7 /2023 () //
56	D-BLAPL/2868/2024	BASUDEV MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /27 /2024 () //
57	D-BLAPL/2870/2024	PRASANTA BHOI @ RAJU	GYANA RANJAN DHAL	CHANDAKA P.S. /297 /2023

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		VS	VS	0
		STATE OF ODISHA		//
58	D-BLAPL/2871/2024	PRAKASH DEHURY @ PRAKASH CHANDRA DEHURY	AMITAV TRIPATHY	PHULBANI SADAR /155 /2022
		VS	VS	0
		STATE OF ODISHA		//
59	D-BLAPL/2882/2024	KULAMANI SAHOO@ JAGA	DEBA KUMAR RATH	BHARATPUR PS /396 /2022
		VS	VS	0
		STATE OF ODISHA		//
60	D-BLAPL/2885/2024	VIJAY KUMAR JAISWAL	SATYABRATA PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
61	D-BLAPL/2886/2024	SESHADEV PRADHAN	SATYABRATA PANDA	MANAMUNDA /303 /2023
		VS	VS	0
		STATE OF ODISHA		//
62	D-BLAPL/2887/2024	DEBARCHAN SAHU @ HADU	SATYABRATA PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
63	D-BLAPL/2891/2024	SUNIL KUMAR NAYAK	PRASANTA KUMAR NANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
64	D-CMAPL/3963/2024	PURNA CHANDRA MOHAPATRA	ADV.	//
		VS	VS	0
		GOURI SANKAR MOHAPATRA		//
65	D-CMAPL/4011/2024	TAPAN MANDAL	ADV.	//
		VS	VS	0
		AO CUM ASST. CONSERVATOR OF FORESTS, SAMBALPUR		//
66	D-CMP/3884/2024	GAUTAM MEHER	SANJIV JOSHI	//
		VS	VS	0
		MADHABA MEHER		//
67	D-CMP/3919/2024	SUBASH CHANDRA MOHANTY	JAGAJIBAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
68	D-CMP/3953/2024	PABITRA MOHAN BEHERA	JYOTI PATNAIK	//
		VS	VS	0

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69	D-CMP/3958/2024	DEBIDUTTA BEHERA MANORANJAN DEY VS NIRANJAN DEY	BISWAJIT MOHAPATRA VS	// // 0 //
70	D-CMP/3993/2024	M/S. LAXMIPRIYA INFRACON, BBSR VS MISS NANDITA MISHRA	BANSHIDHAR BAUG VS	// // 0 //
71	D-CMP/3999/2024	M/S. SWASTIK STEVEDORES PVT. LTD., CUTTACK VS KRUSHNA CHANDRA MOHAPATRA	BANSHIDHAR BAUG VS	// // 0 //
72	D-CMP/4025/2024	HARAMANI SAHOO VS DIBAKAR SAHOO	SUKANTA KUMAR NAYAK VS	// // 0 //
73	D-CMP/4048/2024	BHIKARI JENA VS BENGULI JENA	SMITA RANJAN PATNAIK VS	// // 0 //
74	D-CMP/4065/2024	BIRUPAKHYA DASH VS MOTILALA VENKAT RAO	SARAT CHANDRA MEKAP VS	// // 0 //
75	D-CMP/4073/2024	SACHIDANANDA DAS @ SACHI NANDAN DAS VS SRI SRI GOPALJEW THAKUR , CUTTACK	DWARIKA PRASAD MOHANTY VS	// // 0 //
76	D-CMP/4078/2024	MARSHEL XAXA VS ANITA DEVI	AMIT SUJAT BISWAL VS	// // 0 //
77	D-CMP/4099/2024	VIKASH KUMAR VS SARADA DEVI	BIBEKANANDA MAHAPATRA VS	// // 0 //
78	D-CMP/4113/2024	MALATI NAYAK VS KABITA BAUG	SIDHARTHA MISHRA-1 VS	// // 0 //
79	D-CMP/4140/2024	PATITAPABAN JENA VS PADMANAVA MOHAPATRA	SUBHENDU KAR VS	// // 0 //

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80	D-CONTAC/4169/2024	RUNU GOUDA VS JYOSTNA RANI GOUDA	SUKANTA KUMAR DALAI VS	// 0 //
81	D-CONTC/3880/2024	DIPTI RANJAN NAYAK VS ARVIND AGRAWAL, I.A.S.	GOPINATH SETHI VS	// 0 //
82	D-CONTC/3885/2024	MINATI PANDA VS SHALINI PANDIT, I.A.S.	adv. VS	// 0 //
83	D-CONTC/3886/2024	CHANDRAMANI SAHU VS ASWATHY S.,I.A.S.	ADV. VS	// 0 //
84	D-CONTC/3888/2024	BIJAY KUMAR BEHERA VS ATANU MOHANTY, AUTHORIZED OFFICER, ICICI BANK LTD., BBSR	TAPAN KUMAR JENA SAMANTA VS	// 0 //
85	D-CONTC/3891/2024	DEBARCHAN PATEL VS GAVALI PARAG HARSHAD, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/3895/2024	SARAT CHANDRA SAHOO VS ARVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/3899/2024	KAHNU CHARAN BEHERA VS ASWATHY S.,I.A.S.	ADV. VS	// 0 //
88	D-CONTC/3904/2024 CONTC/385/2024	KRISHNA CHANDRA DALBEHERA VS SATYABRAT SAHU, ADDL. CHIEF SECY. FOREST AND ENVIRONMENT DEPT.	MANAS PATI VS	// 0 //
89	D-CONTC/3908/2024 CONTC/384/2024	KEDAR KISHORE BALIARSINGH VS ANU GARG, SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
90	D-CONTC/3914/2024	SASMITA MOHARANA VS USHA PADHI, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/3917/2024	RANJAN KUMAR SHARMA	ADV.	//



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		VS	VS	0
92	D-CONTC/3918/2024	SURYA BANSI MAYUR BIKAS ABHIRAM MALIK	NIRANJAN BISWAL	//
		VS	VS	0
93	D-CONTC/3929/2024	BHAKTA CHARAN MOHANTY,ENGINEER-IN-CHIEF, WATER RESOURCES DEPT. RAMESH CHANDRA DASH	SOMADARSAN MOHANTY	//
		VS	VS	0
94	D-CONTC/3932/2024	SHALIN PANDIT,SECY.,H. AND F.W. DEPT. ABODH KUMAR RAY	ADV.	//
		VS	VS	0
95	D-CONTC/3934/2024	ANU GARG, I.A.S. APURBA GOCHHAYAT	SOMADARSAN MOHANTY	//
		VS	VS	0
96	D-CONTC/3937/2024	SHALIN PANDIT,SECY.,H.AND F.W. DEPT. PRAKASH CHANDRA RATH	ADV.	//
		VS	VS	0
97	D-CONTC/3938/2024	ANU GARG, I.A.S. AMIYA KUMAR SAHOO	SOMADARSAN MOHANTY	//
		VS	VS	0
98	D-CONTC/3940/2024	SHALIN PANDIT,SECY.,H. AND F.W. DEPT. GADADHAR PRADHAN	ADV.	//
		VS	VS	0
99	D-CONTC/3941/2024	SAMARTHA BARMA, I.A.S. KANGALI CHARAN SASMAL	SOUGAT DASH	//
		VS	VS	0
100	D-CONTC/3945/2024	SANJAY KUMAR PANDA,TAHASILDAR,JALESWAR MADHABA CHANDRA SAHOO	ADV.	//
		VS	VS	0
101	D-CONTC/3948/2024	MANAS RANJAN BHOI,TAHASILDAR,ODAGAON. PARTHA SARATHI JENA	ADV.	//
		VS	VS	0
102	D-CONTC/3955/2024	S. ASWATHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. DR.SAROJ KUMAR KANUNGO	ADV.	//
		VS	VS	0

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103	D-CONTC/3957/2024	ARABIND AGARWAL,I.A.S. RATNAKAR PARIDA VS	ADV. VS	// // 0
104	D-CONTC/3959/2024	DEBASIS MOHANTY,CHAIRMAN,ORISSA AGRO INDUSTRIES CORP. LTD. BRUNDABAN ROUT VS	ADV. VS	// // 0
105	D-CONTC/3974/2024	ASWATHY S.,I.A.S. ACHYUTA NANDA DASH VS	HIMANSHU BHUSAN DASH VS	// // 0
106	D-CONTC/3987/2024	ARAVIND AGARWAL,I.A.S. ANJALI SAHU VS	ADV. VS	// // 0
107	D-CONTC/3997/2024	YOSNA MAJHI, TAHASILDAR, BANGAMUNDA, BALANGIR HAREKRISHNA JENA VS	ADV. VS	// // 0
108	D-CONTC/4012/2024	ASWASTA S, COMMISSIONER CUM SECY. S AND ME DEPT. GANGA RANI BEHERA VS	SANJEEV UDGATA VS	// // 0
109	D-CONTC/4018/2024	ARVIND AGARWAL,COMMISSIONER-CUM-SECY.,HIGHER EDUCATION DEPTT. SURESH KUMAR ROUT VS	ADV. VS	// // 0
110	D-CONTC/4020/2024	SANJAY KUMAR SINGH, I.A.S. SUSHIL KUMAR NAYAK VS	ADV. VS	// // 0
111	D-CONTC/4030/2024	SANJAY KUMAR SINGH, I.A.S. BASANTA KUMAR MISHRA VS	ADV. VS	// // 0
112	D-CONTC/4032/2024	ASWATHY S.,PRINCIPAL SECY.,S. AND M.E. DEPTT. PURNA CHANDRA MOHANTY VS	DAYANANDA MOHAPATRA VS	// // 0
113	D-CONTC/4034/2024	SATYABRATA SAHU, IAS ANANTA PRASAD BARIK VS	ADV. VS	// // 0
		ASWATHY S.,PRINCIPAL SECY.,S. AND M.E. DEPTT.		//

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114	D-CONTC/4037/2024	SK.GANI VS BRUNDABAN PATI, O.A.S.	PRAVAT RANJAN SUTAR VS	// 0 //
115	D-CONTC/4042/2024	DAMODAR DORA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	DEBADATTA MOHANTY VS	// 0 //
116	D-CONTC/4051/2024	RAJENDRA KUMAR SAHOO VS ER. NARENDRA CHANDRA RATH, GENERAL MANAGER, KEONJHAR	ADV. VS	// 0 //
117	D-CONTC/4059/2024	PRADEEP KUMAR MALLIK VS MANOJ AHUJA, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/4060/2024	BANAMALI JENA VS DR. S.MAHANTA, DIRECTOR INDIRA GANDHI INSTITUTE OF TECHNOLOGY, DHENKANAL	ADV VS	// 0 //
119	D-CONTC/4061/2024	KUMUDINI DHAL VS SARAT KUMAR MALLIK, O.A.S. I	ADV. VS	// 0 //
120	D-CONTC/4066/2024	FAKIR CHARAN JENA VS HEERALAL SAMARIYA, CHIEF INFORMATION COMMISSIONER IN CENTRAL INFORMATION COMMISSION, NEW DELHI	ADV. VS	// 0 //
121	D-CONTC/4085/2024	SURESH CHANDRA NANDA VS BISHNUPADA SETI, IAS	ADV. VS	// 0 //
122	D-CONTC/4127/2024	K.KIRAN PATRA VS SASMITA BEHERA, INSPECTOR IN CHARGE, BALIAPANDA POLICE STATION, BALIAPANDA, PURI	ADV. VS	// 0 //
123	D-CONTC/4129/2024	NIRAKAR KUND VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/4132/2024	DEBASISH NANDI VS PRADEEP KUMAR NAG, DISTRICT EDUCATION OFFICER, NABARANGPUR	MANOJ KUMAR MOHANTY VS	// 0 //
125	D-CONTC/4138/2024	DAMBARUDHAR PRADHAN	ADV.	//

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		VS	VS	0
126	D-CONTC/4139/2024	SUSHANTA KUMAR DAS, DIRECTOR OF SECONDARY EDUCATION, ODISHA JAYANTI DAS	ADV.	//
		VS	VS	0
127	D-CONTC/4141/2024	SADIM KALAM, DIRECTOR OF FISHERIES, ODISHA RASMITA BEHERA	ADV.	//
		VS	VS	0
128	D-CONTC/4143/2024	DHOBEI NAIK, TAHASILDAR, KHANDAPARA SANDEEP DHAWAN	MANAS KUMAR PATI	//
		VS	VS	0
129	D-CONTC/4145/2024	RANJIT DAS, ASST. SETTLEMENT OFFICER, BBSR PRAMOD KUMAR BISOI	ADV.	//
		VS	VS	0
130	D-CONTC/4146/2024	ASWATHI S, I.A.S. DIPTIMAYEE SAHOO	ADV.	//
		VS	VS	0
131	D-CONTC/4148/2024	ASWATHI S, I.A.S. AKSHAYA KUMAR NAYAK	ADV.	//
		VS	VS	0
132	D-CONTC/4149/2024	ASWATHI S, I.A.S. BHIKARI GOUDA	ADV.	//
		VS	VS	0
133	D-CONTC/4151/2024	ASWATHI S., I.A.S. HALURI SAHOO	ADV.	//
		VS	VS	0
134	D-CONTC/4152/2024	ASWATHI S., I.A.S. RAMESH KUMAR MALLIK	ADV.	//
		VS	VS	0
135	D-CONTC/4154/2024	ASWATHY S, I.A.S. BHIKARI CHARAN PANDA	ADV.	//
		VS	VS	0
136	D-CONTC/4155/2024	ASWATHI S., I.A.S. RAJENDRA MOHANTY	ADV.	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/4157/2024	ASWATHI S., I.A.S. PRAKASH CHANDRA MOHANTY VS	ADV. VS	// // 0
138	D-CONTC/4159/2024	ASWATHI S., I.A.S. DHOBANATH SAHOO VS	ADV. VS	// // 0
139	D-CONTC/4160/2024	ASWATHI S., I.A.S. LALTU BEHERA VS	ADV. VS	// // 0
140	D-CONTC/4163/2024	G. MATHI VATHANAN, I.A.S. UDAYANATH BEHERA VS	ADV. VS	// // 0
141	D-CONTC/4166/2024	BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA AMARJEET KUMAR MOHAPATRA VS	SASANKA SEKHAR SATAPATHY VS	// // 0
142	D-CRLA/2673/2024	AJAY KUMAR MOHANTY, O.A.S. MANOJ BAGH VS	SURYAKANTA DWIBEDI VS	// // 0
143	D-CRLA/2690/2024	STATE OF ODISHA PRABIN NAMDEV VS	PRASHANTA KUMAR NAYAK VS	BARKOTE /92 /2021 // 0
144	D-CRLA/2701/2024	STATE OF ODISHA SUDHIR KUMAR SINGH VS	JUGALA KISHORE PANDA VS	TITILAGARH /229 /2016 // 0
145	D-CRLA/2732/2024	STATE OF ODISHA SALIL BHENGRA VS	SOUGAT DASH VS	// // 0
146	D-CRLA/2750/2024	STATE OF ODISHA CHAITANYA @ CHAITAN CHARAN JENA VS	S.S.RAY (2) VS	// // 0
147	D-CRLA/2832/2024	STATE OF ODISHA(VIG.) DR. KARUNAKAR ROUT VS	JYOTI RANJAN DEO VS	// // 0
		STATE OF ODISHA(VIG.)		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-CRLA/2848/2024	GOPAL @ BHISMADEV SAHU VS STATE OF ODISHA	ACHYUTA NANDA ROUSTRAY VS	BOLANGIR SADAR /184 /2021 0 //
149	D-CRLA/2858/2024	MANGULI BHUMIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 0 //
150	D-CRLLP/2809/2024	P.RADHIKA VS S.B.KHUNTIA @ SUDHANSUBALA SAHU @ KUNI SAHU	T.NARAYANA MURTY VS	//0 0 //
151	D-CRLMA/2657/2024	DEEPAK KUMAR VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 0 //
152	D-CRLMA/2676/2024	BABUL BARAL VS STATE OF ODISHA	ADV. VS	MARINE PENTHAKATA /82 /2023 0 //
153	D-CRLMA/2706/2024	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CHAULIAGANJA /48 /2020 0 //
154	D-CRLMC/2650/2024	AJIT KUMAR DIGAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 0 //
155	D-CRLMC/2654/2024	SOUVAGAYA MAHAPATRA VS AMRITA KAR @ MAHAPATRA	GOPINATH MISHRA VS	//0 0 //
156	D-CRLMC/2669/2024	JAYANANDA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BASTA /209 /2020 0 //
157	D-CRLMC/2674/2024	BAIBHAV PATEL VS STATE OF ODISHA	SHRADHA MOHANTY VS	CAPITAL P.S. /342 /2020 0 //
158	D-CRLMC/2678/2024	RAM SAE VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 0 //
159	D-CRLMC/2681/2024	NABA KISHORE MOHANTY	BIJAYA KUMAR BEHERA	//0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	D-CRLMC/2685/2024	BAGULA MAHAPATRA@SUSANTA KUMAR MAHAPATRA	SURYAKANTA DWIBEDI	BAIDESWAR /47 /2012
		VS	VS	()
		STATE OF ODISHA		//
161	D-CRLMC/2693/2024	DIPAK BHOI	ASUTOSH TRIPATHY	ANGUL SADAR PS /611 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	D-CRLMC/2723/2024	PRADIP DAS @ PRADEEP DAS	SATYAJIT MOHAPATRA	DHUSURI /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
163	D-CRLMC/2748/2024	ANTA PUTEL	SUSHANTA KUMAR JOSHI	TUREIKELA /55 /2016
		VS	VS	()
		STATE OF ODISHA		//
164	D-CRLMC/2753/2024	HAREKRISHNA @ BABU BEHERA	CHITTARANJAN SWAIN	K.NUAGOAN /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
165	D-CRLMC/2757/2024	DUMAR BAGH @ SURU BAGH	RAJIB LOCHAN PATRNAIK	TENTULIKHUNTI /174 /2021
		VS	VS	()
		STATE OF ODISHA		//
166	D-CRLMC/2770/2024	ROHIT SETHI	SANTOSH KUMAR MAHANTY	BADAGADA /128 /2009
		VS	VS	()
		STATE OF ODISHA		//
167	D-CRLMC/2776/2024	ARUNA PANDA@ARUNA KUMAR PANDA	SURESH KUMAR JENA	KUAKHIA /319 /2023
		VS	VS	()
		STATE OF ODISHA		//
168	D-CRLMC/2779/2024	KANAKA GOUDA	SANTOSH KUMAR MAHANTY	BHANJANAGAR /80 /2013
		VS	VS	()
		STATE OF ODISHA		//
169	D-CRLMC/2783/2024	LAMBU@ LAMBODARA BENIA	ARIJEET MISHRA	LAXMIPUR /27 /2019
		VS	VS	()
		STATE OF ODISHA		//
170	D-CRLMC/2785/2024	BIPINA @ BIPIN MALLIK	AMULYA RATNA PANDA	BINJHARPUR /112 /2019
		VS	VS	()

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**FILING REPORT AS ON :29/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-CRLMC/2786/2024	STATE OF ODISHA SIBU @ SIBANANDA PATRA VS	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /64 /2016 ()
172	D-CRLMC/2792/2024	STATE OF ODISHA RAJESH KUMAR MALLIK VS	AMULYA RATNA PANDA VS	// / /0 ()
173	D-CRLMC/2794/2024	STATE OF ODISHA M/S. FUSION INDUSTRIES LTD. VS	SUDEEP KUMAR SARANGI VS	// / /0 ()
174	D-CRLMC/2800/2024	M/S. FUSION WORLD, BHUBANESWAR HEMANTA SAHOO VS	BITAS KUMAR SWAIN VS	// JAGATPUR /164 /2015 ()
175	D-CRLMC/2803/2024	STATE OF ODISHA RAJESH PALEI VS	PARTHA SARATHI DAS VS	// PANDAPADA /63 /2017 ()
176	D-CRLMC/2807/2024	STATE OF ODISHA MAHESWAR MUNDA VS	PARTHA SARATHI DAS VS	// JODA /71 /2021 ()
177	D-CRLMC/2808/2024	STATE OF ODISHA RAMAKANTA BEHERA VS	JAJATI KESHARI KHUNTIA VS	// KALIMELA /281 /2021 ()
178	D-CRLMC/2820/2024	STATE OF ODISHA SANJULATA NAIK VS	SUNIL KUMAR PANDA VS	// JARAPADA /255 /2020 ()
179	D-CRLMC/2822/2024	STATE OF ODISHA CHAKA@ CHAKANAYAN PARIDA VS	ASHOK DAS VS	// BERHAMPUR SADAR /233 /2006 ()
180	D-CRLMC/2840/2024	STATE OF ODISHA ALEKHA CHARAN NAYAK VS	MANORANJAN MUDULI VS	// / /0 ()
181	D-CRLMC/2844/2024	STATE OF ODISHA DEVJYOTI MOHANTY VS STATE OF ODISHA	Laxmi Sharma VS	// MAHILA PS SAMBALPUR /58 /2017 () //



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-CRLMC/2851/2024	MALAYA RANJAN GARNAYAK VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /588 /2012 () //
183	D-CRLMC/2857/2024	NARAYAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /76 /2019 () //
184	D-CRLMC/2862/2024	SUSHAMA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /95 /1999 () //
185	D-CRLMC/2869/2024	MAHENDRA KUMAR MOHANTY VS SUNANADA PRADHAN	Laxmi Sharma VS	MAHILA PS SAMBALPUR /58 /2017 () //
186	D-CRLMC/2873/2024	BINAYAK BEHERA VS STATE OF ODISHA	KRUSHANA CHANDRA DASH VS	CHANDRASEKHARPUR /127 /2022 () //
187	D-CRLMC/2878/2024	SAMEER PATTNAIK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /434 /2017 () //
188	D-CRLMC/2890/2024	MANORANJAN TRIPATHY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	/ /0 () //
189	D-CRLMC/2892/2024	SURESH DIP VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KHARIAR /39 /2016 () //
190	D-CRLMC/2893/2024	MOHAMAD IRFAN VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA SADAR /117 /2023 () //
191	D-CRLMC/2894/2024	BISWANATH PATRA VS STATE OF ODISHA	SUBHAM SHARMA VS	BALLIGUDA /188 /2019 () //
192	D-CRLMP/2699/2024	RATNAKAR MAHARI VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	/ /0 () //
193	D-CRLMP/2708/2024	LAMBODAR ROUL	ARJUNA CHARANA BEHERA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-CRLMP/2712/2024	STATE OF ODISHA SUKADEV BEHERA	SATYAJIT MOHAPATRA	// /0
		VS	VS	0
195	D-CRLMP/2715/2024	STATE OF ODISHA AUROSISH PANI	SAILABALA JENA	// /0
		VS	VS	0
196	D-CRLMP/2720/2024	STATE OF ODISHA MANASMITA NAYAK	BRAJA MOHAN SARANGI	// /0
		VS	VS	0
197	D-CRLMP/2736/2024	STATE OF ODISHA NEETI KUSUM DAGARA	SAIBRATA RATH	// /0
		VS	VS	0
198	D-CRLMP/2752/2024	STATE OF ODISHA D.MAKAMMA PATRA	SANTOSH KUMAR MAHANTY	// /0
		VS	VS	0
199	D-CRLMP/2763/2024	D.BUDHIA PATRA GAGANDEEP SINGH CHAWLA	BIBHUTI BHUSAN CHOUDHURY	// /0
		VS	VS	0
200	D-CRLMP/2769/2024	STATE OF ODISHA PRANATI SAHOO @ PRANATI REKHA SAHOO	BIJAYA KUMAR NAYAK (3)	// /0
		VS	VS	0
201	D-CRLMP/2775/2024	THE DIRECTOR GENERAL OF POLICE, CUTTACK PRANATI SAHOO @ PRANATI REKHA SAHOO	BIJAYA KUMAR NAYAK (3)	// /0
		VS	VS	0
202	D-CRLMP/2780/2024	THE DIRECTOR GENERAL OF POLICE, CUTTACK BISWAJIT PATTNAIK	PRIYA RANJAN SINGH	// /0
		VS	VS	0
203	D-CRLMP/2818/2024	STATE OF ODISHA SHYAM SUNDAR DAS	BISWARANJAN DALAI	// /0
		VS	VS	0
204	D-CRLMP/2826/2024	STATE OF ODISHA MAYADHAR BEHERA	SUSANTA KUMAR BARAL	// /0
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-CRLMP/2829/2024	STATE OF ODISHA DEBASHIS MALLICK VS	RABI NARAYAN MOHANTY VS	// /0 0
206	D-CRLMP/2856/2024	STATE OF ODISHA RAMA CHANDRA BISWAL VS	SAROJ RANJAN SUBUDHI VS	// /0 0
207	D-CRLMP/2860/2024	STATE OF ODISHA LAXMIDHAR MOHAPATRA VS	SANJIT MISHRA VS	// /0 0
208	D-CRLMP/2865/2024	STATE OF ODISHA DUKHISHYAM HEMBRAM VS	SURYAKANTA DWIBEDI VS	// /0 0
209	D-CRLMP/2872/2024	SALGE HEMBRAM JHILI SITA BEHERA VS	KARTIK CHANDRA TRIPATHY VS	// /0 0
210	D-CRLMP/2881/2024	STATE OF ODISHA ORISSA POWER CONSORTIUM LTD., ANGUL VS	MOHIT AGARWAL VS	// /0 0
211	D-CRLREV/2653/2024	STATE OF ODISHA LAXMI GIRI VS	DHIRENDRA KUMAR MOHAPATRA VS	// /0 0
212	D-CRLREV/2661/2024	STATE OF ODISHA SHANTILATA BEHERA VS	PRADEEP KUMAR DAS VS	// /0 0
213	D-CRLREV/2883/2024	SECRETARY, JALAMANDUA, SERVICE CO-OPERATIVE SOCIETY, BHADRAK HEMANTA KUMAR PANI VS	GAYATRI PATRA VS	// /0 0
214	D-CRLREV/2884/2024	STATE OF ODISHA PYARI MOHAN SAHOO VS	GAYATRI PATRA VS	// /0 0
215	D-CRMC/2814/2024	STATE OF ODISHA SANJULATA NAIK VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// JARAPADA /255 /2020 0 //

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216	D-FAO/3951/2024	BUDUN MINJI VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
217	D-FAO/3954/2024	G. VENKATARAMANA VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
218	D-FAO/3956/2024	AJAYA KUMAR DAS VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// 0 //
219	D-MACA/3897/2024	SANJULATA SINGH VS ANTARYAMI PALEI	PRADEEP KUMAR MISHRA VS	// 0 //
220	D-MACA/3924/2024	BURRA SITAMMA VS PRASANT KUMAR NAYAK	KALPATARU PANIGRAHI VS	// 0 //
221	D-MACA/3930/2024	MANAGER, M/S. NATIONAL INSURANCE CO. LTD., ANUGUL VS SARAT CHANDRA TRIPATHY	NAYAN BEHARI DAS VS	// 0 //
222	D-MACA/3942/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BERHAMPUR VS CHHABI MANDALA	NAYAN BEHARI DAS VS	// 0 //
223	D-MACA/3943/2024	DHIRENDRA MOHAPATRA VS SAROJ KUMAR BARIK	BISHNU BRATA SINGH VS	// 0 //
224	D-MACA/3949/2024	HEMANTA KUMAR PALAI VS RINKURAJ BEHERA	BIRANCHI NARAYAN RATH VS	// 0 //
225	D-MACA/4013/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE VS SANGITA MOHANTA	MAHITOSH SINHA VS	// 0 //
226	D-MACA/4015/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SANTOSH JENA	PRASANTA KUMAR MAHALI VS	// 0 //
227	D-MACA/4016/2024	NEW INDIA ASSURANCE CO.LTD., BALASORE	MAHITOSH SINHA	//

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		VS	VS	0
228	D-MACA/4017/2024	SHIBA PRASAD SWAIN B.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
229	D-MACA/4022/2024	KORETUN BIBI D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
230	D-MACA/4093/2024	GANESH CHANDRA SAHOO D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	BIJOY DASMOHAPATRA	//
		VS	VS	0
231	D-MACA/4121/2024	DAMAYANTI JENA CHOLAMANDALAM M.S. G.I.CO. LTD.	SOMNATH ROY	//
		VS	VS	0
232	D-MACA/4125/2024	JOGESWARI MAHANANDA ORIENTAL INSURANCE CO. LTD.	SOMANATH ROY	//
		VS	VS	0
233	D-MACA/4150/2024	DIPTI BISWAL ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	//
		VS	VS	0
234	D-MACA/4153/2024	JAYASHREE PRADHAN THE MANAGER SBI GENERAL INSURANCE CO. L.T.D.	G.P.DUTTA	//
		VS	VS	0
235	D-MACA/4156/2024	SUNITA GOUDA M/S.ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	//
		VS	VS	0
236	D-MACA/4158/2024	MALAY KUMAR SAHU D.M, ORIENTAL INSURANCE CO. L.T.D.	G.P.DUTTA	//
		VS	VS	0
237	D-MACA/4161/2024	JHUNU SAMAL DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD.	G.P.DUTTA	//
		VS	VS	0
238	D-MACA/4162/2024	ITISHREE SAHOO D.M, ORIENTAL INSURANCE CO. L.T.D.	ADAM ALI KHAN	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-MACA/4164/2024	SANJUKTA ROUT DIV. MANAGER,NEW INDIA ASSURANCE COMPANY LIMITED. VS	G.P.DUTTA VS	// // 0
240	D-MACA/4165/2024	BHAGABATI SETHY M/S. NEW INDIA ASSURACNE CO. L.T.D. VS	ADAM ALI KHAN VS	// // 0
241	D-MACA/4167/2024	KARUNAKAR SABAR M/S. KOTAK MAHINDRA GENERAL INSURANCE CO. L.T.D. VS	ADAM ALI KHAN VS	// // 0
242	D-MACA/4168/2024	NRUSINGHA CHARAN DASH SRIRAM GENERAL (HONDA) INSURANCE CO. LTD. VS	G.P.DUTTA VS	// // 0
243	D-MATA/4014/2024	JUTHIKA SETHI SHIVA SUNDAR MISHRA VS	BIKRAM CHANDRA GHADEI VS	// // 0
244	D-MATA/4039/2024	ARPITA MISHRA HEMANTA KUMAR RAY VS	PRATYUSHA NAIDU VS	// // 0
245	D-MATA/4105/2024	ROMANI DAS @ RAY SUNITA SENAPATI VS	PRAFULLA KUMAR JENA VS	// // 0
246	D-MATA/4135/2024	BISMAYA MOHAPATRA PRITI KUMAR PRAJAPATI @ SANGEETA PRAJAPATI VS	DIGAMBAR SETHI VS	// // 0
247	D-MATA/4142/2024	RAJ KUMAR PRAJAPATI KAMALI PRUSTY VS	HRUDANANDA MOHAPATRA VS	// // 0
248	D-RPFAM/3883/2024	SRIDHAR BISWAL CHITA RANJAN PRUSTY VS	SOUMYA MISHRA VS	// // 0
249	D-RPFAM/3890/2024	PRIYATAMA PRUSTY@PATRA DILLIP KUMAR SETHY VS	SOMALEEN PATTANAIAK VS	// // 0
		SALINI BEHERA		//

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	D-RPFAM/3976/2024	SUMITA MISHRA VS MANORANJAN MISHRA	BISWAJIT PASAYAT VS	// 0 //
251	D-RPFAM/4023/2024	SAGARIKA MUDULI VS ANUROOP NAYAK	MIHIR KUMAR DASH VS	// 0 //
252	D-RPFAM/4036/2024	ASHOK KUMAR SABAT VS PRIYANKA SABAT @ PRIYAMKA SABAT	PRATYUSHA NAIDU VS	// 0 //
253	D-RPFAM/4074/2024	BIKASH NAYAK VS BIMALA SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
254	D-RSA/3950/2024	DEO KUMAR SINGH VS RATNAKAR BEHERA	AMITAV DAS VS	// 0 //
255	D-RSA/3966/2024	RENU PRADHAN VS S.D.O., SOUTHCO. (TPSODL), ELECTRICAL SUB-DIVL., BHANJANAGAR	GOPAL KRISHNA NAYAK VS	// 0 //
256	D-RSA/4063/2024	SARASWATI PANDA VS LAXMI PANDA	HEMANT KUMAR MUND VS	// 0 //
257	D-RSA/4092/2024	SASHI BHUSAN PADHI VS SUDIP KUMAR SAHOO	D.P.MOHANTY VS	// 0 //
258	D-RVWPET/4119/2024	HARIBANDHU KISAN VS UPENDRA KISAN	SAMAPIKA MISHRA VS	// 0 //
259	D-TRP(C)/3981/2024	SWAGATIKA SAHOO VS JITENDRA SAHOO	NIRANJAN LENKA VS	// 0 //
260	D-TRP(C)/4053/2024	SUCHISMITA ROUTRAY VS ABHISHEK SAMAL	AJAYA KUMAR NAYAK VS	// 0 //
261	D-TRP(C)/4102/2024	KADAMBINI MALLICK	SATYA RANJAN MULIA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-TRPCL/2835/2024	RANJIT KUMAR MALLICK JAGDISH CHANDRA JENA	SATYA RANJAN MULIA	// //0
		VS	VS	0
263	D-WA/3965/2024	PREETI BAI LAXMI SAHU	BIJAYA KUMAR BEHERA 1	// //
		VS	VS	0
264	D-WA/3970/2024	STATE OF ODISHA STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	// //
		VS	VS	0
265	D-WA/3971/2024	SRIKANTA PANDA STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	// //
		VS	VS	0
266	D-WA/3975/2024	SATYANARAYAN PATRA RABINDRA KUMAR PANIGRAHI@RABINDRA PANIGRAHI	BIJAYA KUMAR BEHERA 1	// //
		VS	VS	0
267	D-WA/3985/2024	STATE OF ODISHA STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	// //
		VS	VS	0
268	D-WA/4089/2024	RABINDRANATH MOHANTY SABITA CHHOTRAY	SIDHESWAR MALLIK	// //
		VS	VS	0
269	D-WA/4147/2024	STATE OF ODISHA SWARNALATA BAL	MANOJ KUMAR MOHANTY	// //
		VS	VS	0
270	D-WP(C)/3875/2024	STATE OF ODISHA DILLIP KUMAR SENAPATI	DEBASHISHA HOTA	// //
		VS	VS	0
271	D-WP(C)/3876/2024 WP(C)/2007/2024	STATE OF ODISHA NIRJHARINI SWAIN	DEBASHISHA HOTA	// //
		VS	VS	0
272	D-WP(C)/3877/2024 WP(C)/2002/2024	STATE OF ODISHA DIBYARANJAN MALLICK	BIPLABA P.B. BAHALI	// //
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :29/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/3878/2024	STATE OF ODISHA GIRIDHARI MAHAPATRA VS	ANIMA KUMARI DEI VS	// // 0
274	D-WP(C)/3879/2024 WP(C)/1998/2024	STATE OF ODISHA ANIL KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
275	D-WP(C)/3881/2024 WP(C)/1896/2024	STATE OF ODISHA M/S. ADITRI JEWELLERS, CUTTACK VS	ITISHREE TRIPATHY VS	// // 0
276	D-WP(C)/3882/2024	ADDL. COMMNR. OF CT AND GST. CUTTACK MAHANADI COALFIELDS LIMITED,SAMBALPUR VS	HARIPAD MOHANTY VS	// // 0
277	D-WP(C)/3887/2024 WP(C)/1886/2024	STATE OF ODISHA MADHUMITA PANDA VS	SOUMYA MISHRA VS	// // 0
278	D-WP(C)/3889/2024 WP(C)/1888/2024	STATE OF ODISHA M/S. BARALA DEVI AGRO FOOD PROCESSING INDUSTRIES, KANDHAMAL VS	DAYANANDA MOHAPATRA VS	// // 0
279	D-WP(C)/3892/2024	STATE OF ODISHA RABINDRA PADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
280	D-WP(C)/3893/2024	STATE OF ODISHA RAGHUNATH BEHERA VS	M. BALAKRISHNA RAO VS	// // 0
281	D-WP(C)/3894/2024	STATE OF ODISHA NISHIKANTA ROUT VS	KAMALAKANTA NAYAK VS	// // 0
282	D-WP(C)/3896/2024	OSRTC, BBSR GOMATI JENA VS	BISWAJIT PATTNAYAK VS	// // 0
283	D-WP(C)/3898/2024	ASHOK KUMAR SAHOO HARI KRUSHNA CHOUDHURY VS	ASHOK KUMAR DAS VS	// // 0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//

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**FILING REPORT AS ON :29/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/3900/2024	KISHORE KUMAR PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
285	D-WP(C)/3901/2024	BANITA DHURUA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
286	D-WP(C)/3902/2024	JAYANTI PANDA VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
287	D-WP(C)/3903/2024	HIMANSU MOHAN MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
288	D-WP(C)/3905/2024	ANAM CHANDRA PADHI VS ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
289	D-WP(C)/3906/2024	NARAYAN CHANDRA PURI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
290	D-WP(C)/3907/2024 WP(C)/1907/2024	ARUPANANDA GOSWAMY VS STATE OF ODISHA	PAMI RATH VS	// 0 //
291	D-WP(C)/3909/2024 WP(C)/1953/2024	AMARENDRA KUMAR RATH VS SECY. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., BBSR	MANAS PATI VS	// 0 //
292	D-WP(C)/3910/2024 WP(C)/1959/2024	SURESH KUMAR PANIGRAHI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
293	D-WP(C)/3911/2024	MADHUSUDAN PATRA VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //
294	D-WP(C)/3912/2024 WP(C)/1951/2024	JADUMANI PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
295	D-WP(C)/3913/2024	ARJUNA TAKRI	MANAS PATI	//

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
	WP(C)/1954/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/3915/2024 WP(C)/1986/2024	RANJAN KUMAR ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
297	D-WP(C)/3916/2024	RADHA KESHAB REAL ESTATE PVT. LTD., BALANGIR VS COLLECTOR, BALANGIR	BIRAJA PRASANNA DAS VS	// 0 //
298	D-WP(C)/3920/2024 WP(C)/1905/2024	PUSPALATA NAYAK VS CHIEF MANAGER, UNION BANK OF INDIA, BBSR	SUKANTA KUMAR DALAI VS	// 0 //
299	D-WP(C)/3921/2024 WP(C)/1904/2024	RAJAN KUMAR GUPTA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
300	D-WP(C)/3922/2024	KANTI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// 0 //
301	D-WP(C)/3923/2024 WP(C)/1906/2024	HOTEL BLUE LAGOON, BBSR VS CHIEF MANAGER, UNION BANK OF INDIA, BARAMUNDA	SUKANTA KUMAR DALAI VS	// 0 //
302	D-WP(C)/3925/2024	BHASKAR CHANDRA MANGARAJ VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
303	D-WP(C)/3926/2024	SHYAM SINGH VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
304	D-WP(C)/3927/2024	ROHAN KUMAR JUJHARSINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
305	D-WP(C)/3928/2024	JUDHISTIRA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
306	D-WP(C)/3931/2024	BHISMA BACHHA VS	DILLIP KUMAR MOHANTY VS	// 0

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307	D-WP(C)/3933/2024	STATE OF ODISHA BASANTI SAHOO VS TAHASILDAR, ATHAGARH	SUBASH CHANDRA ACHARYA VS	// // 0 //
308	D-WP(C)/3935/2024	HALIMUDDIN KHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
309	D-WP(C)/3936/2024 WP(C)/1980/2024	DR. DEBASIS SAHOO VS STATE OF ODISHA	PAMI RATH VS	// 0 //
310	D-WP(C)/3939/2024	CHOUDHURY TUSHARKANT KANUNGO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
311	D-WP(C)/3944/2024	DIPTI RANJAN RAY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
312	D-WP(C)/3946/2024	RASMITA PAL VS COLLECTOR, BALASORE	BIBHUTI RANJAN MOHANTY VS	// 0 //
313	D-WP(C)/3947/2024	SARAT KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
314	D-WP(C)/3952/2024	BIPRA CHARAN PATRA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
315	D-WP(C)/3960/2024	DELIGHT LAYER PVT. LTD., BERHAMPUR VS STATE OF ODISHA	SRIKAR KUMAR RATH VS	// 0 //
316	D-WP(C)/3961/2024 WP(C)/1913/2024	PARESH KUMAR SINGH VS THE COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
317	D-WP(C)/3962/2024	BANAMALI BARIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //

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318	D-WP(C)/3964/2024	HAMALATA GHOSH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
319	D-WP(C)/3967/2024	RAMESH CHANDRA DASH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
320	D-WP(C)/3968/2024	DR. SUMAN KUMARI JOSHI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
321	D-WP(C)/3969/2024	JANARDHAN PANIGRAHI VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
322	D-WP(C)/3972/2024	RASHMITA TOPPO VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
323	D-WP(C)/3973/2024 WP(C)/1975/2024	KARTIKA CHANDRA BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
324	D-WP(C)/3977/2024	KISHORE KUMAR MISHRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
325	D-WP(C)/3978/2024	DR. ASHISH TRIPATHY VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
326	D-WP(C)/3979/2024 WP(C)/1971/2024	M/S RUDRA SOLAR AND IT SOLUTION, CUTTACK VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
327	D-WP(C)/3980/2024	RAJRAJ MAUJI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
328	D-WP(C)/3982/2024	HARI SANKAR NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
329	D-WP(C)/3983/2024	NITYANANDA PAL	SAILABALA JENA	//

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	WP(C)/1968/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/3984/2024	PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	// 0 //
331	D-WP(C)/3986/2024 WP(C)/1965/2024	BALARAM SAMAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
332	D-WP(C)/3988/2024	PRATIBHA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	// 0 //
333	D-WP(C)/3989/2024	SOMANATH MAJHI VS COLLECTOR-CUM-SPECIAL LAND ACQUISITION OFFICER,KALAHANDI	ASIT KUMAR PATTNAIK VS	// 0 //
334	D-WP(C)/3990/2024 WP(C)/1974/2024	SANDEEP KUMAR GURU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
335	D-WP(C)/3991/2024	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// 0 //
336	D-WP(C)/3992/2024	ANIL KUMAR JENA VS STATE OF ODISHA	HRUSIKESH GHADAI VS	// 0 //
337	D-WP(C)/3994/2024	SARMILA BEHERA VS SUB-COLLECTOR, BBSR	TRIBIKRAM MAHAPATRA VS	// 0 //
338	D-WP(C)/3995/2024	BIRABARA BHAGAT VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
339	D-WP(C)/3996/2024	RABINDRA DHAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
340	D-WP(C)/3998/2024 WP(C)/1948/2024	PRATIK DEHURY VS	PRATYUSH RANJAN PATTNAIK VS	// 0

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341	D-WP(C)/4000/2024	STATE OF ODISHA BISWAJIT MISHRA VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// // 0 //
342	D-WP(C)/4001/2024	BISWAJIT MISHRA VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //
343	D-WP(C)/4002/2024	BAIDYANATH SAHOO VS RTO, SUNDARGARH	BRAJA MOHAN SARANGI VS	// 0 //
344	D-WP(C)/4003/2024	SAROJINI JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
345	D-WP(C)/4004/2024	BISWAJEET PRATHIHARI VS DIRECTOR, SECONDARY EDUCATION, BBSR	BIBEKANANDA NAYAK VS	// 0 //
346	D-WP(C)/4005/2024	CHITTARANJAN PANDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
347	D-WP(C)/4006/2024	DEVRAJ BEHERA VS UNION OF INDIA	NIRMAL CHANDRA MOHANTY VS	// 0 //
348	D-WP(C)/4007/2024	SAMBARI NAIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
349	D-WP(C)/4008/2024	MANJARI BISI VS THE GENERAL MANAGER, CANARA BANK, BBSR	BIBHU PRASAD MOHANTY VS	// 0 //
350	D-WP(C)/4009/2024	SABITA SAHOO VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
351	D-WP(C)/4010/2024	DINABANDHU MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //

## ORISSA HIGH COURT

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352	D-WP(C)/4019/2024 WP(C)/1962/2024	SHANTILATA DHAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
353	D-WP(C)/4021/2024	MANORAJAN BEHERA VS SUPDT. CGST AND CX CHOUDWAR RANGE, CUTTACK	RABINDRA NATH PAL VS	// 0 //
354	D-WP(C)/4024/2024	BISHNU PRASAD SAHU @ BISHNU PRASOD SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
355	D-WP(C)/4027/2024	PRADIP KUMAR SAHOO VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
356	D-WP(C)/4029/2024	SRIPATI JENA VS STATE OF ODISHA	SANATAN PANI VS	// 0 //
357	D-WP(C)/4031/2024	SAMPAD KUMAR BEHERA VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR	SOURAV TIBREWAL VS	// 0 //
358	D-WP(C)/4035/2024	NIRAKARA SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// 0 //
359	D-WP(C)/4038/2024	GAJENDRA DAS VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
360	D-WP(C)/4040/2024	SARAT KUMAR MOHANTY VS ADDL. COMMNR. CONSOLIDATION AND SETTLEMENT BALASORE	CHITTA RANJAN PATNAIK VS	// 0 //
361	D-WP(C)/4041/2024	RAJENDRA KUMAR CHAND VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
362	D-WP(C)/4043/2024	NIRANJAN BARIK VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
363	D-WP(C)/4044/2024	SHYAM SUNDAR MOHAPATRA SHARMA	DWARIKA PRASAD MOHANTY	//



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		VS	VS	0
		CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI		//
364	D-WP(C)/4045/2024	PRAVAS FULLONTON	MOHIT AGARWAL	//
		VS	VS	0
		STATE OF ODISHA		//
365	D-WP(C)/4046/2024	SUBHAM KUMAR SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/4047/2024	NABIN KUMAR SAHOO	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		NATIONAL INSTITUTE OF SCIENCE EDUCATION AND RESEARCH, KHURDA		//
367	D-WP(C)/4049/2024	NIRUPAMA SAHOO	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, BBSR		//
368	D-WP(C)/4050/2024	SANTILATA BEHURIA	ANAM CHARAN PANDA	//
		VS	VS	0
		BASANTA KUMAR BEHURIA		//
369	D-WP(C)/4052/2024	HARISH CHANDRA KHATUA	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/4054/2024	SACHIDANANDA RANASINGH	SANTOSH KUMAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/4055/2024	BANSHIDHAR SAHU	DEBASIS ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/4056/2024	MAHENDRA PRASAD MOHAPATRA	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		COIR BOARD, MINISTRY OF AGRO AND RURAL INDUSTRIES, GOVT. OF INDIA, KOCHI		//
373	D-WP(C)/4057/2024	PATITAPABAN ACHARYA	BIDESH RANJAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/4058/2024	TAPAS KUMAR JENA	MANOJ KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/4062/2024	STATE OF ODISHA PARTHA SARATHI PARUJA VS	BIDESH RANJAN BEHERA VS	// // 0
376	D-WP(C)/4064/2024	STATE OF ODISHA RAJESH PATRA VS	SUDEEP KUMAR SARANGI VS	// // 0
377	D-WP(C)/4067/2024	STATE OF ODISHA URMILA BEHERA VS	SUBHASREE MOHANTY VS	// // 0
378	D-WP(C)/4068/2024	CHIEF GENERAL MANAGER, INDIAN OIL CORP. LTD., BBSR BHRAMAR MALLICK VS	AFRAAZ SUHAIL VS	// // 0
379	D-WP(C)/4069/2024	STATE OF ODISHA PRAVAT KUMAR BARIK VS	AFRAAZ SUHAIL VS	// // 0
380	D-WP(C)/4070/2024	STATE OF ODISHA KALPANA SAHOO VS	BIBHUTI BHUSAN SWAIN VS	// // 0
381	D-WP(C)/4071/2024	THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR TAPAN KUMAR SAMAL VS	RANJAN KUMAR ROUT VS	// // 0
382	D-WP(C)/4072/2024	STATE OF ODISHA LILU KISHORE JENA VS	SUNIL KUMAR PANDA VS	// // 0
383	D-WP(C)/4075/2024	THE STATE OF ODISHA CHAITANYA KUMAR RAY VS	RAMESH CHANDRA SWAIN VS	// // 0
384	D-WP(C)/4076/2024	ITISHREE NAYAK AJIT KUMAR PRADHAN VS	SUBHADUTTA ROURTRAY VS	// // 0
385	D-WP(C)/4077/2024	STATE OF ODISHA SUSAMA SAHU VS	ANJAN KUMAR BISWAL VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/4079/2024	ASWIN KUMAR SWAIN VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
387	D-WP(C)/4080/2024	SHILALIPI PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
388	D-WP(C)/4081/2024	UMAKANTA JAYPURIA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
389	D-WP(C)/4082/2024	HIMANSHU SEKHAR ACHARYA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
390	D-WP(C)/4083/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
391	D-WP(C)/4084/2024	PRAMOD MALLIK VS COLLECTOR, JAJPUR	NIRAKAR BEHERA VS	// 0 //
392	D-WP(C)/4086/2024	ADITYA @ ADITYA KUMAR NAIK VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
393	D-WP(C)/4087/2024	KAMOD PRASAD SAH VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
394	D-WP(C)/4088/2024	GANGADHAR BEHERA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
395	D-WP(C)/4090/2024	CHUDAMANI SABAR VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
396	D-WP(C)/4091/2024	KANCHARI BANITA PATRA VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK DAS VS	// 0 //
397	D-WP(C)/4094/2024	KISHORE CHANDRA SAHOO	BRUNDABAN ROUT	//

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		VS	VS	0
		FOOD CORP. OF INDIA, NEW DELHI		//
398	D-WP(C)/4095/2024	HEMA PRADHAN	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
399	D-WP(C)/4096/2024	DIPAK RANJAN SWAIN	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/4097/2024	JHASKETAN BHAISAL	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/4098/2024	AMRUTA MISHRA	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/4100/2024	HATIA SASMAL	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
403	D-WP(C)/4101/2024	NILAKANTHA SAHOO	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/4103/2024	KORI SETHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
405	D-WP(C)/4104/2024	BABU SASMAL	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMN. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
406	D-WP(C)/4106/2024	DINGAR KUMBHAR	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
407	D-WP(C)/4107/2024	SRIKANTA BEHERA	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
408	D-WP(C)/4108/2024	JAYANTI SAMAL	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-WP(C)/4109/2024	STATE OF ODISHA ACHYUTANANDA MISHRA VS	RAJIB RATH VS	// // 0
410	D-WP(C)/4110/2024	STATE OF ODISHA KAMALAKANTA SETHI VS	ASHOK DAS VS	// // 0
411	D-WP(C)/4111/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR SANTOSH KUMAR PATRA VS	SHASHI BHUSAN JENA VS	// // 0
412	D-WP(C)/4112/2024	STATE OF ODISHA DEWADUTTA DHAL VS	PAMI RATH VS	// // 0
413	D-WP(C)/4114/2024	STATE OF ODISHA CHANDRA SEKHAR ROUT VS	SHASHI BHUSAN JENA VS	// // 0
414	D-WP(C)/4115/2024	UNION OF INDIA RABINARAYAN SAHU VS	ASHOK DAS VS	// // 0
415	D-WP(C)/4116/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR LANDA PADHAN VS	DAYANIDHI MISHRA VS	// // 0
416	D-WP(C)/4117/2024	STATE OF ODISHA JOYNARARAYAN ROHIDAS VS	SHASHI BHUSAN JENA VS	// // 0
417	D-WP(C)/4118/2024	MAHANADI COALFIELD, SAMBALPUR RABINARAYAN SAHU VS	ASHOK DAS VS	// // 0
418	D-WP(C)/4120/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR A. NARASINGHA MURTY VS	ASHOK DAS VS	// // 0
419	D-WP(C)/4122/2024	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR TRIBIKRAM SAH VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-WP(C)/4123/2024	MANIRAM LOHAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
421	D-WP(C)/4124/2024	BHISMADEB DEHERI VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
422	D-WP(C)/4126/2024	RAGHUBIR LOHAR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
423	D-WP(C)/4128/2024	MURALIDHAR GOUD VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
424	D-WP(C)/4130/2024	RAMA CHANDRA NAYAK VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
425	D-WP(C)/4131/2024	PADMANABHA ROUT VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
426	D-WP(C)/4133/2024	ANIL KUMAR TIWARI VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
427	D-WP(C)/4134/2024	BHARAT BHUSAN BHARATI VS COMMNR. CT AND GST CIRCLE II, BBSR	NIRAJ KUMAR SETHI VS	// 0 //
428	D-WP(C)/4136/2024	GADADHAR DALAI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
429	D-WP(C)/4137/2024	GOPAL CHANDRA MONDAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
430	D-WP(C)/4144/2024	BHARATI NAIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
431	D-WPCRL/2728/2024	SK.WASIM KADRI	DEEPAK KUMAR MOHAPATRA	//0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-WPCRL/2759/2024	STATE OF ODISHA RAJANI MANDAL	SANTOSH KUMAR MAHANTY	// / /0
		VS	VS	()
433	D-WPCRL/2791/2024 WPCRL/4/2024	STATE OF ODISHA ARATI BEHERA	CHANDAN MISHRA	// / /0
		VS	VS	()
434	D-ABLAPL/2648/2024	STATE OF ODISHA PRADYUMNA BEJ	PANCHANAN PANIGRAHI	// BHANDARIPOKHARI /29 /2024
		VS	VS	()
435	D-ABLAPL/2649/2024	STATE OF ODISHA UMAKANTA SIAL	ARJUNA CHARANA BEHERA	// SABARANG /71 /2022
		VS	VS	()
436	D-ABLAPL/2655/2024	STATE OF ODISHA BISWANATH MOHARANA	PANCHANAN PANIGRAHI	// KAMAKHYANAGAR /447 /2021
		VS	VS	()
437	D-ABLAPL/2656/2024	STATE OF ODISHA ASHIS DEBNATH	BADAL KUMAR BEHERA	// BALASORE SADAR /387 /2023
		VS	VS	()
438	D-ABLAPL/2658/2024	STATE OF ODISHA DEEPAK KUMAR	PRAFULLA KUMAR MAHAPATRA	// KHUNTUNI /13 /2024
		VS	VS	()
439	D-ABLAPL/2664/2024	STATE OF ODISHA SANGRAM KUMAR GARNAIK @ SANGRAM GARNAIK	SHYAM SUNDAR CHHUALSINGH	// ANGUL TOWN /86 /2024
		VS	VS	()
440	D-ABLAPL/2665/2024	STATE OF ODISHA SANGRAM KUMAR GARNAIK @ SANGRAM GARNAIK	SHYAM SUNDAR CHHUALSINGH	// ANGUL TOWN /85 /2024
		VS	VS	()
441	D-ABLAPL/2668/2024	STATE OF ODISHA NETRANANDA MANAHIRA	DURLLABHA RANJAN MISHRA	// BAUNISUNI /151 /2019
		VS	VS	()
442	D-ABLAPL/2670/2024	STATE OF ODISHA ASHISH DAS	PRADEEP KUMAR PANDA	// ANGUL TOWN /86 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/2671/2024	STATE OF ODISHA ASHISH DAS VS	PRADEEP KUMAR PANDA VS	// ANGUL TOWN /85 /2024 ()
444	D-ABLAPL/2672/2024	STATE OF ODISHA SARTHAK MOHAPATRA @ MILU VS	SRIKANTA PANDA VS	// CHANDAKA P.S. /2 /2024 ()
445	D-ABLAPL/2675/2024	STATE OF ODISHA RANJAN BISOI VS	BASUDEV PUJARI VS	// KODALA /478 /2021 ()
446	D-ABLAPL/2677/2024	STATE OF ODISHA KALYANI ROURAY VS	SURYAKANTA DWIBEDI VS	// GOBINDAPUR /59 /2023 ()
447	D-ABLAPL/2679/2024	STATE OF ODISHA LAXMIDHAR SINGH VS	SURYAKANTA DWIBEDI VS	// JHARPOKHARIA /6 /2024 ()
448	D-ABLAPL/2682/2024	STATE OF ODISHA ALEKHA CHANDRA SAHU @ ALEKHA SAHU VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /11 /2024 ()
449	D-ABLAPL/2684/2024	STATE OF ODISHA PRASANTA KUMAR TRIPATHY VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /215 /2023 ()
450	D-ABLAPL/2688/2024	STATE OF ODISHA KAILASH CHANDRA SWAIN @ KAILASH SWAIN VS	BISWABHUSAN DAS VS	// KUJANGA /41 /2024 ()
451	D-ABLAPL/2689/2024	STATE OF ODISHA DULARAM KARUAN @ LEDO VS	BIJAYA KUMAR BEHERA 1 VS	// BODEN /66 /2023 ()
452	D-ABLAPL/2691/2024	STATE OF ODISHA DHARANIDHAR PARIDA VS	SAROJ RANJAN SUBUDHI VS	// BADACHANA /372 /2023 ()
453	D-ABLAPL/2695/2024	STATE OF ODISHA GOLIVE PRASANTHI VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// MAHILA P.S. BUXIBAZAR /112 /2020 () //



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/2696/2024	ABDUL KAYUM KHAN @ CD KALA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /582 /2023 () //
455	D-ABLAPL/2697/2024	TULU @ TUTU @ AVIIT SENAPATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //
456	D-ABLAPL/2698/2024	TUKUNA LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	PIRAHAT P.S /126 /2023 () //
457	D-ABLAPL/2702/2024	SK.AJHARUDDIN VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /752 /2023 () //
458	D-ABLAPL/2704/2024	PABITRA MOHAN SAMANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /256 /2023 () //
459	D-ABLAPL/2705/2024	KRUSHNAPRIYA PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	BERHAMPUR TOWN /302 /2022 () //
460	D-ABLAPL/2711/2024	JUNUSA GAGARANGA @ GOGERANGA VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /2 /2023 () //
461	D-ABLAPL/2713/2024	RAGHU DUBURUKA @ BALI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /5 /2022 () //
462	D-ABLAPL/2714/2024	SANJIB KUMAR ROUTRAY VS STATE OF ODISHA	AVIRAM PATRA VS	SAHID NAGAR P.S. /528 /2020 () //
463	D-ABLAPL/2716/2024	MILA MINA RAO @ SWAMY @ M. MINA RAO VS STATE OF ODISHA	S.S.RAY (2) VS	PARLAKHEMUNDI /18 /2024 () //
464	D-ABLAPL/2718/2024	NIRMAL KUMAR SUTAR VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	ATHGARH /218 /2017 () //
465	D-ABLAPL/2719/2024	RANU MALLA	HARIPAD MOHANTY	ANGUL TOWN /286 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/2721/2024	STATE OF ODISHA BHUBANA GOUDA @ BHOBANA	GOPAL KRISHNA NAYAK	// GANGAPUR (ASKA) /333 /2023
		VS	VS	()
467	D-ABLAPL/2722/2024	STATE OF ODISHA KABITA THATOI	RANJIT MOHANTY	// AUL /247 /2015
		VS	VS	()
468	D-ABLAPL/2724/2024	STATE OF ODISHA SARAT CHANDRA SAHOO	MANAS KUMAR CHAND	// GHASIPURA /230 /2016
		VS	VS	()
469	D-ABLAPL/2727/2024	STATE OF ODISHA MINAKHI NAYAK @ MEENAKHI NAIK	BISWAJIT PASAYAT	// PATNA /112 /2021
		VS	VS	()
470	D-ABLAPL/2730/2024	STATE OF ODISHA SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /35 /2019
		VS	VS	()
471	D-ABLAPL/2731/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /36 /2019
		VS	VS	()
472	D-ABLAPL/2733/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /37 /2019
		VS	VS	()
473	D-ABLAPL/2734/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /38 /2019
		VS	VS	()
474	D-ABLAPL/2735/2024	STATE OF ODISHA(VIG.) SUNIL KUMAR SAHU @ SUNIL SAHU	SURYAKANTA DWIBEDI	// GHANTAPADA /50 /2023
		VS	VS	()
475	D-ABLAPL/2737/2024	STATE OF ODISHA SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /39 /2019
		VS	VS	()
476	D-ABLAPL/2739/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA	TRILOCHAN NANDA	// SAMBALPUR VIGILANCE /40 /2019
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/2740/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA VS	TRILOCHAN NANDA VS	// SAMBALPUR VIGILANCE /41 /2019 ()
478	D-ABLAPL/2741/2024	STATE OF ODISHA(VIG.) NARAYAN PARIDA VS	TAPAN JYOTI PANI VS	// //0 ()
479	D-ABLAPL/2742/2024	STATE OF ODISHA SANTOSH KUMAR KHATUA VS	TRILOCHAN NANDA VS	// SAMBALPUR VIGILANCE /42 /2019 ()
480	D-ABLAPL/2744/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA VS	TRILOCHAN NANDA VS	// SAMBALPUR VIGILANCE /43 /2019 ()
481	D-ABLAPL/2745/2024	STATE OF ODISHA(VIG.) DHIRENDRA NATH VS	PRADEEP KUMAR DAS VS	// JAJPUR ROAD /58 /2024 ()
482	D-ABLAPL/2746/2024	STATE OF ODISHA SANTOSH KUMAR KHATUA VS	TRILOCHAN NANDA VS	// SAMBALPUR VIGILANCE /44 /2019 ()
483	D-ABLAPL/2747/2024	STATE OF ODISHA(VIG.) SANTOSH KUMAR KHATUA VS	TRILOCHAN NANDA VS	// SAMBALPUR VIGILANCE /45 /2019 ()
484	D-ABLAPL/2751/2024	STATE OF ODISHA(VIG.) SK. RAMJAN @ SHAIK RAMJANI VS	UNMESH CHANDRA JENA VS	// BHADRAK RURAL /439 /2023 ()
485	D-ABLAPL/2754/2024	STATE OF ODISHA NETRANANDA ROUSTRAY VS	SURYAKANTA DWIBEDI VS	// GOBINDAPUR /59 /2023 ()
486	D-ABLAPL/2755/2024	STATE OF ODISHA GANESH KUMAR PAL VS	ALOK KUMAR PANDA VS	// ANGUL TOWN /85 /2024 ()
487	D-ABLAPL/2760/2024	STATE OF ODISHA AMRUT KAND VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /12 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/2761/2024	BANSIDHAR PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JUNAGARH /33 /2024 () //
489	D-ABLAPL/2762/2024	PANCHANAN MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SAINTALA /393 /2023 () //
490	D-ABLAPL/2764/2024	JOGESH KUMAR AGRAWAL @ JOGESH AGRAWAL VS STATE OF ODISHA	GOKULANANDA SAHU VS	PAIKMAL /15 /2024 () //
491	D-ABLAPL/2765/2024	KSHYAMA NIDHI NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KEGAON /192 /2023 () //
492	D-ABLAPL/2766/2024	SAROJ KUMAR @ HAPPY JAGDEV VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	LAXMISAGAR P.S. /502 /2023 () //
493	D-ABLAPL/2768/2024	SHASMITA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /57 /2024 () //
494	D-ABLAPL/2771/2024	BIRENDRA MALIK @ BAIA @ BALA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /217 /2019 () //
495	D-ABLAPL/2772/2024	SAMBIT KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	/ /0 () //
496	D-ABLAPL/2774/2024	SK. ZAKIR @ JAKIR @ JAKIR HUSSAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /285 /2023 () //
497	D-ABLAPL/2777/2024	PAPUN @ JAYAKRUSHNA ROUT VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /29 /2024 () //
498	D-ABLAPL/2778/2024	RABI @ ROBI HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPURE TOWN /379 /2023 () //
499	D-ABLAPL/2781/2024	SUNIL SAHOO	PRADIPTA BEURA	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	D-ABLAPL/2782/2024	NIRBANA BEHERA @ NIBARANA BEHERA	PRADIPTA BEURA	//0
		VS	VS	()
		STATE OF ODISHA		//
501	D-ABLAPL/2784/2024	MINATI BEHERA	AMULYA RATNA PANDA	DASPALLA /23 /2024
		VS	VS	()
		STATE OF ODISHA		//
502	D-ABLAPL/2787/2024	HABIB ALI KHAN	AMULYA RATNA PANDA	BALASORE SADAR /35 /2024
		VS	VS	()
		STATE OF ODISHA		//
503	D-ABLAPL/2789/2024	SANTOSH KUMAR PANDA	SATYABRATA PANDA	BIRMAHARAJPUR /15 /2016
		VS	VS	()
		STATE OF ODISHA		//
504	D-ABLAPL/2790/2024	SUMITRA SAMAL	GEETANJALI MAJHI	MAHILA P.S. BUXIBAZAR /3 /2024
		VS	VS	()
		STATE OF ODISHA		//
505	D-ABLAPL/2793/2024	RAMJAN KHAN	SATYABRATA PANDA	BEGUNIA P.S. /26 /2024
		VS	VS	()
		STATE OF ODISHA		//
506	D-ABLAPL/2795/2024	BINOD @ BINOD BIHARI MAHAKUD	SATYABRATA PANDA	MANAMUNDA /242 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	D-ABLAPL/2796/2024	SAKA BIBI @ SAKRUN BIBI @ SAKURUN BIBI	SATYABRATA PANDA	BEGUNIA P.S. /26 /2024
		VS	VS	()
		STATE OF ODISHA		//
508	D-ABLAPL/2797/2024	BABUNI @ @ PRAMODA MOHANTY @ PRAMOD KUMAR MOHANTY	JAYADEBA BEHERA	PIRAHAT P.S /79 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	D-ABLAPL/2798/2024	PABITRA SAHOO	PURNA CHANDRA MOHARANA	JENAPUR /45 /2024
		VS	VS	()
		STATE OF ODISHA		//
510	D-ABLAPL/2805/2024	DINABANDHU SAHU	SK. ZAFARULLA	KANTAMAL /161 /2021
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	D-ABLAPL/2811/2024	STATE OF ODISHA CHALTI SINGH VS	BISWARANJAN DALAI VS	// RAJGANGPUR /69 /2024 ()
512	D-ABLAPL/2812/2024	STATE OF ODISHA RANJAN @ RAJENDRA SWAIN VS	BISWARANJAN DALAI VS	// ABHAYACHANDPUR /335 /2023 ()
513	D-ABLAPL/2813/2024	STATE OF ODISHA TITUNI @ DAMBARUDHAR DAS VS	MANORANJAN DAS VS	// TANGI /21 /2024 ()
514	D-ABLAPL/2817/2024	STATE OF ODISHA PINKU @ SUSHIL BARAL VS	SANTOSH KUMAR SAMANTARAY VS	// KHURDA SADAR /25 /2024 ()
515	D-ABLAPL/2819/2024	STATE OF ODISHA SANTOSH KUMAR JENA VS	PARTHA SARATHI NAYAK VS	// SAHID NAGAR P.S. /75 /2018 ()
516	D-ABLAPL/2821/2024	STATE OF ODISHA ANTARJYAMI PALEI VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /70 /2022 ()
517	D-ABLAPL/2823/2024	STATE OF ODISHA SARATA NAIK @ SARATA CHANDRA NAIK VS	KSHIROD KUMAR ROUT VS	// KAMAKHYANAGAR /51 /2023 ()
518	D-ABLAPL/2824/2024	STATE OF ODISHA BHOBANI SENAPATI VS	ASHOK KUMAR BEHERA (3) VS	// SARANAKUL /19 /2024 ()
519	D-ABLAPL/2827/2024	STATE OF ODISHA JITU @ JITUN PRADHAN VS	HAREKRUSHNA MALIK VS	// BARANGA /37 /2024 ()
520	D-ABLAPL/2828/2024	STATE OF ODISHA BASUDEV SAHOO VS	AMRITA MISHRA VS	// DHENKANAL SADAR /872 /2023 ()
521	D-ABLAPL/2830/2024	STATE OF ODISHA SANTOSH BEHERA VS STATE OF ODISHA	KALI CHARAN MISHRA VS	// KUMBHARAPARA /229 /2021 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	D-ABLAPL/2831/2024	BATAKRUSHNA ROUT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /74 /2006 () //
523	D-ABLAPL/2833/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BIBHUTI BHUSAN KAR VS	KENDRAPARA SADAR /452 /2023 () //
524	D-ABLAPL/2834/2024	BIKASH RANJAN SAMAL VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KALIAPANI /84 /2023 () //
525	D-ABLAPL/2837/2024	SK. ISHAN @ SK. ISAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /300 /2017 () //
526	D-ABLAPL/2841/2024	BASANTA KUMAR PANDA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	NANDANKANAN /9 /2024 () //
527	D-ABLAPL/2842/2024	KABITA PARIDA VS STATE OF ODISHA	SANJIB KUMAR BISWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /402 /2023 () //
528	D-ABLAPL/2843/2024	KRUSHNA NAIK @ KRUSHNA PRASAD NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	BARAMBA /220 /2023 () //
529	D-ABLAPL/2845/2024	ARUN KUMAR ROUL @BANTI ROUL VS STATE OF ODISHA	RONIT GHOSH VS	KAMAKHYANAGAR /37 /2024 () //
530	D-ABLAPL/2846/2024	AJAYA KUMAR @ KHAGESWAR BHUTIA VS STATE OF ODISHA	NABA KISHORE GURU VS	TUMUSINGA /20 /2024 () //
531	D-ABLAPL/2849/2024	KHIROD KUMAR MANSINGH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /16 /2024 () //
532	D-ABLAPL/2852/2024	BANAMBAR PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /28 /2024 () //
533	D-ABLAPL/2854/2024	SANJAYA BARIK	ANANTA BALLAV SATAPATHY	PATTAMUNDAI /576 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	D-ABLAPL/2863/2024	STATE OF ODISHA TRINATH SAHOO	ULLASH CHANDRA MOHANTY	// ERASAMA /15 /2024
		VS	VS	()
535	D-ABLAPL/2866/2024	STATE OF ODISHA ARUP NANDA	UMAKANT SAHOO	// / /0
		VS	VS	()
536	D-ABLAPL/2874/2024	STATE OF ODISHA SK. AJHARUDDIN	SUSANTA KUMAR BARAL	// BADAMBADI /434 /2023
		VS	VS	()
537	D-ABLAPL/2875/2024	STATE OF ODISHA SEEMA @ DEBASMITA MOHALIK	KHUSBU PANIGRAHI	// BASTA /323 /2019
		VS	VS	()
538	D-ABLAPL/2876/2024	STATE OF ODISHA BHAGABAT BEHERA	AMITAV TRIPATHY	// SARANAKUL /18 /2024
		VS	VS	()
539	D-ABLAPL/2877/2024	STATE OF ODISHA TRINATH SAHOO	ULLASH CHANDRA MOHANTY	// ERASAMA /16 /2024
		VS	VS	()
540	D-ABLAPL/2879/2024	STATE OF ODISHA SUKANTA@ SUKANT MOHANTY	ANNADA SANKAR JENA	// PURI SADAR /325 /2023
		VS	VS	()
541	D-ABLAPL/2880/2024	STATE OF ODISHA ULASH @ ULLASH ROUT	SUSANTA KUMAR BARAL	// ATHGARH /25 /2024
		VS	VS	()
542	D-ABLAPL/2888/2024	STATE OF ODISHA ARUP KUMAR SINHA	CHIRANJIB ROUT	// TALCHER TOWN /66 /2024
		VS	VS	()
543	D-ABLAPL/2889/2024	STATE OF ODISHA SARVADA NAND SINGH	IPSIT AUROBINDO ACHARYA	// BADMAL /27 /2024
		VS	VS	()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :29/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OA)/706/2017 WPC(OA)/706/2017	DWITIKRISHNA MAHAPATRA MP	M/S AJIT RATH	1/2024
2	D-WPCRL/155/2023 WPCRL/155/2023	SARAT KUMAR PANIGRAHI MP	SUSANTA KUMAR TRIPATHY	3/2024
3	D-ARBA/4026/2024 ARBA/ /	ARABINDA KUMAR MISHRA MP	SUBHRANSU BHUSAN MOHANTY	3/2024
4	D-ARBA/4028/2024 ARBA/ /	AMRUT KUMAR PANI MP	SUBHRANSU BHUSAN MOHANTY	4/2024
5	D-WPCRL/2791/2024 WPCRL/4/2024	ARATI BEHERA MP	CHANDAN MISHRA	4/2024
6	D-ARBA/4033/2024 ARBA/ /	KESHAB KUMAR PANI MP	SUBHRANSU BHUSAN MOHANTY	5/2024
7	D-WPC(OAC)/1064/2013 WPC(OAC)/1064/2013	PRAFULLA KUMAR SWAIN MP		6/2024
8	D-TRPCRL/2835/2024 TRPCRL/ /	JAGDISH CHANDRA JENA MP	SATYA RANJAN MULIA	8/2024
9	D-CRLMA/326/2023 CRLMA/326/2023	MADHUMITA BEHERA MP	DIGAMBARA MISHRA	10/2024
10	D-CRLMP/760/2023 CRLMP/760/2023	PRAKASH LENKA MP		24/2024
11	D-CRLMP/538/2024 CRLMP/30/2024	GITANJALI BHATTARAY MP		25/2024
12	D-CRLMP/2736/2024 CRLMP/ /	NEETI KUSUM DAGARA MP	SAIBRATA RATH	26/2024
13	D-CRLMP/1128/2023 CRLMP/1128/2023	NEPTUNE DAS MP		27/2024
14	D-TRP(C)/3981/2024 TRP(C)/ /	SWAGATIKA SAHOO MP	NIRANJAN LENKA	27/2024
15	D-CRLMP/1342/2023 CRLMP/1342/2023	BIDHUBHUSAN MOHANTY MP		28/2024
16	D-TRP(C)/4053/2024 TRP(C)/ /	SUCHISMITA ROUSTRAY MP	AJAYA KUMAR NAYAK	28/2024
17	D-TRP(C)/4102/2024 TRP(C)/ /	KADAMBINI MALLICK MP	SATYA RANJAN MULIA	29/2024
18	D-CRLMP/2865/2024 CRLMP/ /	DUKHISHYAM HEMBRAM MP	SURYAKANTA DWIBEDI	29/2024
19	D-MATA/61/2020 MATA/61/2020	JYOTIRMAYEE DASH MP		30/2024
20	D-CONTC/9027/2023 CONTC/9027/2023	RAJATA MANJARI JOSHI MP	SATYAJIT BEHERA	30/2024
21	D-CONTC/1928/2019 CONTC/1928/2019	SWARNANJALI MISRA MP	M/S SOMADARSHAN MOHANTY,	31/2024
22	D-MATA/13/2020 MATA/13/2020	SUBASINI MOHARANA MP		31/2024
23	D-MATA/4014/2024 MATA/ /	SHIVA SUNDAR MISHRA MP	BIKRAM CHANDRA GHADEI	32/2024
24	D-CONTC/6696/2023 CONTC/6696/2023	SMRUTI RANJAN MOHANTY MP	BIPIN KUMAR NAYAK	32/2024
25	D-MATA/4105/2024 MATA/ /	SUNITA SENAPATI MP	PRAFULLA KUMAR JENA	33/2024
26	D-CONTC/8680/2023	SUPRAVA MOHANTY	SANDHYARANI PANI	

	CONTC/8680/2023	MP		33/2024
27	D-MATA/4142/2024	KAMALI PRUSTY	HRUDANANDA MOHAPATRA	
	MATA/ /	MP		34/2024
28	D-CONTC/8283/2023	TARINI BAHIDAR	SANDHYARANI PANI	
	CONTC/8283/2023	MP		34/2024
29	D-LAA/31/2023	INDIAN OIL CORPORATION LTD.	DEBARAJ MOHANTY	
	LAA/31/2023	MP		34/2024
30	D-CONTC/8678/2023	BIJAYALAXMI DAS	SANDHYARANI PANI	
	CONTC/8678/2023	MP		35/2024
31	D-CONTC/1412/2024	SANJAYA KUMAR MOHAPATRA	ADV	
	CONTC/ /	MP		36/2024
32	D-RPFAM/3883/2024	CHITA RANJAN PRUSTY	SOUMYA MISHRA	
	RPFAM/ /	MP		37/2024
33	D-RPFAM/3890/2024	DILLIP KUMAR SETHY	SOMALEEN PATTANAIAK	
	RPFAM/ /	MP		38/2024
34	D-RPFAM/4074/2024	BIKASH NAYAK	KISHORE CHANDRA RAJGURU MOHAPATRA	
	RPFAM/ /	MP		39/2024
35	D-FAO/3696/2024	SRIKANTA HANSA	KAPILA CHARAN NAYAK	
	FAO/ /	MP		67/2024
36	D-FAO/536/2023	MANAGER(LLEGAL HUB) ORIENTAL INSURANCE CO.LTD., BBSR	SOMNATH CHAUDHARY	
	FAO/536/2023	MP		68/2024
37	D-FAO/3233/2024	MANAGER(LLEGAL) CHOLAMANDALAM SOUVENIR INSURANCE CO.LTD., BBSR	SOMNATH CHAUDHARY	
	FAO/ /	MP		69/2024
38	D-SA/403/2000	PITAMBAR GIRI	M/S.BIDYADHAR MISRA, M/S. BHABANI SHANKAR PANIGRAHI,D.K.I	
	SA/403/2000	MP		70/2024
39	D-FAO/536/2023	MANAGER(LLEGAL HUB) ORIENTAL INSURANCE CO.LTD., BBSR	SOMNATH CHAUDHARY	
	FAO/536/2023	MP		70/2024
40	D-SA/403/2000	PITAMBAR GIRI	M/S.BIDYADHAR MISRA, M/S. BHABANI SHANKAR PANIGRAHI,D.K.I	
	SA/403/2000	MP		71/2024
41	D-SA/286/1998	PRIYATAMA	BIBEKANANDA BHUYAN	
	SA/286/1998	MP		72/2024
42	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		73/2024
43	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		74/2024
44	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		75/2024
45	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		76/2024
46	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		77/2024
47	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		78/2024
48	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		79/2024
49	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		80/2024
50	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		81/2024
51	D-CRLREV/2653/2024	LAXMI GIRI	DHIRENDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		81/2024
52	D-CRLREV/2653/2024	LAXMI GIRI	DHIRENDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		82/2024
53	D-CRLREV/2661/2024	SHANTILATA BEHERA	PRADEEP KUMAR DAS	
	CRLREV/ /	MP		83/2024
54	D-CRLREV/2661/2024	SHANTILATA BEHERA	PRADEEP KUMAR DAS	
	CRLREV/ /	MP		84/2024
55	D-CRLREV/548/2022	ASHOK KUMAR DASH	BISWANATH PATNAIK	
	CRLREV/548/2022	MP		85/2024
56	D-CMP/3919/2024	SUBASH CHANDRA MOHANTY	JAGAJIBAN PRADHAN	
	CMP/ /	MP		92/2024
57	D-CMP/3953/2024	PABITRA MOHAN BEHERA	JYOTI PATNAIK	
	CMP/ /	MP		93/2024

58	D-CMP/3958/2024 CMP/ /	MANORANJAN DEY MP	BISWAJIT MOHAPATRA	94/2024
59	D-CMP/866/2016 CMP/866/2016	ANANTA GHOSE MP	M/S.BHAKTAHARI MOHANTY	95/2024
60	D-CMP/3993/2024 CMP/ /	M/S. LAXMIPRIYA INFRACON, BBSR MP	BANSHIDHAR BAUG	96/2024
61	D-CMP/144/2022 CMP/144/2022	CUTTACK ODIYA BAPTIST CHURCH, CUTTACK MP	TAJ KEEEP PAL	97/2024
62	D-CMP/4073/2024 CMP/ /	SACHIDANANDA DAS @ SACHI NANDAN MP	DWARIKA PRASAD MOHANTY	98/2024
63	D-CMP/4078/2024 CMP/ /	MARSHEL XAXA MP	AMIT SUJAT BISWAL	99/2024
64	D-CMP/4099/2024 CMP/ /	VIKASH KUMAR MP	BIBEKANANDA MAHAPATRA	100/2024
65	D-CMP/4113/2024 CMP/ /	MALATI NAYAK MP	SIDHARTHA MISHRA	101/2024
66	D-CMP/4140/2024 CMP/ /	PATITAPABAN JENA MP	SUBHENDU KAR	102/2024
67	D-RSA/3950/2024 RSA/ /	DEO KUMAR SINGH MP	AMITAV DAS	105/2024
68	D-RSA/3966/2024 RSA/ /	RENU PRADHAN MP	GOPAL KRISHNA NAYAK	106/2024
69	D-BLAPL/13941/2023 BLAPL/13941/2023	HEMANTA DIGAL MP	SURYAKANTA DWIBEDI	112/2024
70	D-BLAPL/5819/2023 BLAPL/5819/2023	JITUN POLAI MP		113/2024
71	D-BLAPL/11198/2023 BLAPL/11198/2023	RANJAN JENA MP		114/2024
72	D-BLAPL/267/2024 BLAPL/592/2024	SANDEEP KUMAR CHOUDHURY MP	DEEPALI MAHAPATRA	115/2024
73	D-BLAPL/12407/2023 BLAPL/12407/2023	BIKRAM MANDAL MP	ASHOK DAS	116/2024
74	D-BLAPL/9212/2023 BLAPL/9212/2023	NILIMA LENKA MP	B.N.MOHANTY	117/2024
75	D-BLAPL/9211/2023 BLAPL/9211/2023	NILIMA LENKA MP	B.N.MOHANTY	118/2024
76	D-BLAPL/3188/2023 BLAPL/3188/2023	NILIMA LENKA MP	B.N. MOHANTY	119/2024
77	D-BLAPL/1219/2024 BLAPL/283/2024	RAJU@RAJKISHORE SAHOO MP		120/2024
78	D-BLAPL/2084/2024 BLAPL/515/2024	DEBASISH BEHERA @ RINKU MP	BISHNU PRASAD PRADHAN	121/2024
79	D-MACA/3897/2024 MACA/ /	SANJULATA SINGH MP	PRADEEP KUMAR MISHRA	183/2024
80	D-MACA/3924/2024 MACA/ /	BURRA SITAMMA MP	KALPATARU PANIGRAHI	184/2024
81	D-MACA/3930/2024 MACA/ /	MANAGER, M/S. NATIONAL INSURANCE CO.LTD., BIRAMPUR MP	COY.LTD. BENARUDAS	185/2024
82	D-MACA/3930/2024 MACA/ /	MANAGER, M/S. NATIONAL INSURANCE CO.LTD., BIRAMPUR MP	COY.LTD. BENARUDAS	186/2024
83	D-MACA/3942/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BIRAMPUR MP	BIRAMPUR BHARI DAS	187/2024
84	D-MACA/3942/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BIRAMPUR MP	BIRAMPUR BHARI DAS	188/2024
85	D-MACA/3943/2024 MACA/ /	DHIRENDRA MOHAPATRA MP	BISHNU BRATA SINGH	189/2024
86	D-MACA/3949/2024 MACA/ /	HEMANTA KUMAR PALAI MP	BIRANCHI NARAYAN RATH	190/2024
87	D-MACA/3949/2024 MACA/ /	HEMANTA KUMAR PALAI MP	BIRANCHI NARAYAN RATH	191/2024
88	D-MACA/1654/2024 MACA/ /	SUBARNI SAHOO MP	KAPILA CHARAN NAYAK	192/2024
89	D-MACA/4013/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BIRAMPUR	MAHARISHI SINHA	

	MACA/ /	MP		193/2024
90	D-ABLAPL/13699/2023	SUBHAM NAYAK		
	ABLAPL/13699/2023	MP		194/2024
91	D-MACA/4015/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		194/2024
92	D-ABLAPL/13698/2023	SUBRAT NAYAK		
	ABLAPL/13698/2023	MP		195/2024
93	D-MACA/4016/2024	NEW INDIA ASSURANCE CO.LTD., BALASORE	HITOSH SINHA	
	MACA/ /	MP		195/2024
94	D-ABLAPL/5809/2020	RASHMIKANTA ROUT	Rohit Mahato	
	ABLAPL/5809/2020	MP		196/2024
95	D-MACA/4017/2024	B.M., M/S. ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		196/2024
96	D-ABLAPL/12734/2020	PRAMOD BEHERA	Rohit Mahato	
	ABLAPL/12734/2020	MP		197/2024
97	D-CRLMC/2654/2024	SOUVAGAYA MAHAPATRA	GOPINATH MISHRA	
	CRLMC/ /	MP		197/2024
98	D-MACA/4022/2024	D.M., ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		197/2024
99	D-MACA/3250/2024	G.M., TATA AIG GENERAL INSURANCE COMPANY LIMITED	ANIL KUMAR KHAN	
	MACA/ /	MP		198/2024
100	D-ABLAPL/544/2022	SAMABARI NAIK		
	ABLAPL/544/2022	MP		198/2024
101	D-CRLMC/2669/2024	JAYANANDA SAHU	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		198/2024
102	D-MACA/4093/2024	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	CHANDRASMOHAPATRA	
	MACA/ /	MP		199/2024
103	D-CRLMC/2678/2024	RAM SAE	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		199/2024
104	D-ABLAPL/10356/2023	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK		
	ABLAPL/10356/2023	MP		199/2024
105	D-CRLMC/2681/2024	NABA KISHORE MOHANTY	BIJAYA KUMAR BEHERA	
	CRLMC/ /	MP		200/2024
106	D-ABLAPL/14973/2023	PRASANNA KUMAR SWAIN	SOUMENDRA PATTANAIK	
	ABLAPL/14973/2023	MP		200/2024
107	D-MACA/4093/2024	D.M., NEW INDIA ASSURANCE CO.LTD., ROURKELA	CHANDRASMOHAPATRA	
	MACA/ /	MP		200/2024
108	D-MACA/4121/2024	CHOLAMANDALAM M.S. G.I.CO. LTD.	SOMNATH ROY	
	MACA/ /	MP		201/2024
109	D-CRLMC/2864/2022	RAMESH CHANDRA DAS	HEMANT KUMAR MUND	
	CRLMC/2864/2022	MP		201/2024
110	D-ABLAPL/4378/2023	HARIBANDHU NAYAK		
	ABLAPL/4378/2023	MP		201/2024
111	D-CRLMC/2860/2023	PRASANNA KUMAR SWAIN	SOUMENDRA PATTANAIK	
	CRLMC/2860/2023	MP		202/2024
112	D-MACA/4125/2024	ORIENTAL INSURANCE CO. LTD.	SOMANATH ROY	
	MACA/ /	MP		202/2024
113	D-ABLAPL/11802/2023	TUKA SAMAL		
	ABLAPL/11802/2023	MP		202/2024
114	D-MACA/4150/2024	ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		203/2024
115	D-CRLMC/3595/2023	PRASANNA KUMAR SWAIN	SOUMENDRA PATTANAIK	
	CRLMC/3595/2023	MP		203/2024
116	D-ABLAPL/13580/2022	GOURISHANKAR DASH	BABITA SAHU	
	ABLAPL/13580/2022	MP		203/2024
117	D-ABLAPL/15423/2023	NANDA @ SASADHAR @ SUKANTA PATTNAYAK		
	ABLAPL/15423/2023	MP		204/2024
118	D-MACA/4150/2024	ORIENTAL INSURANCE CO. LTD.	G.P.DUTTA	
	MACA/ /	MP		204/2024
119	D-CRLMC/2368/2024	ANSHUMAN SAMANTARAY	TANMAY MISHRA	
	CRLMC/ /	MP		204/2024
120	D-ABLAPL/235/2024	CHANDAN @ DUSMANT BEHERA		
	ABLAPL/30/2024	MP		205/2024

121	D-MACA/4153/2024 MACA/ /	THE MANAGER SBI GENERAL INSURANCE <del>COMPANY</del> MP		205/2024
122	D-CRLMC/2723/2024 CRLMC/ /	PRADIP DAS @ PRADEEP DAS MP	SATYAJIT MOHAPATRA	205/2024
123	D-MACA/4153/2024 MACA/ /	THE MANAGER SBI GENERAL INSURANCE <del>COMPANY</del> MP		206/2024
124	D-CRLMC/2757/2024 CRLMC/ /	DUMAR BAGH @ SURU BAGH MP	RAJIB LOCHAN PATTNAIK	206/2024
125	D-ABLAPL/720/2024 ABLAPL/149/2024	NAUSAD KHAN MP		206/2024
126	D-MACA/4156/2024 MACA/ /	M/S.ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	207/2024
127	D-CRLMC/2808/2024 CRLMC/ /	RAMAKANTA BEHERA MP	JAJATI KESHARI KHUNTIA	207/2024
128	D-ABLAPL/317/2024 ABLAPL/463/2024	SK SALIM MP		207/2024
129	D-ABLAPL/10462/2023 ABLAPL/10462/2023	SUBASH PRADHAN MP		208/2024
130	D-CRLMC/2820/2024 CRLMC/ /	SANJULATA NAIK MP	SUNIL KUMAR PANDA	208/2024
131	D-MACA/4156/2024 MACA/ /	M/S.ORIENTAL INSURANCE CO. LTD. MP	G.P.DUTTA	208/2024
132	D-ABLAPL/9693/2023 ABLAPL/9693/2023	BANSIDHARA MALIK MP		209/2024
133	D-MACA/4158/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. MP	G.P.DUTTA	209/2024
134	D-CRLMC/2840/2024 CRLMC/ /	ALEKHA CHARAN NAYAK MP	MANORANJAN MUDULI	209/2024
135	D-CRLA/527/2017 CRLA/527/2017	KAMESWAR NAHAK@NAYAK MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,MISS DEEPALI MOHAPATRA	210/2024
136	D-CRLMC/5393/2023 CRLMC/5393/2023	MALINI JANI@GARADA MP	JUGALA KISHORE PANDA	210/2024
137	D-MACA/4158/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. MP	G.P.DUTTA	210/2024
138	D-CRLA/2690/2024 CRLA/ /	PRABIN NAMDEV MP	PRASHANTA KUMAR NAYAK	211/2024
139	D-CRLMC/2857/2024 CRLMC/ /	NARAYAN SAHU MP	AMIT KUMAR NATH	211/2024
140	D-MACA/4161/2024 MACA/ /	DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. MP		211/2024
141	D-CRLMC/2878/2024 CRLMC/ /	SAMEER PATTNAIK MP	BISHNU PRASAD PRADHAN	212/2024
142	D-CRLA/2690/2024 CRLA/ /	PRABIN NAMDEV MP	PRASHANTA KUMAR NAYAK	212/2024
143	D-MACA/4162/2024 MACA/ /	D.M, ORIENTAL INSURANCE CO. L.T.D. MP	ADAM ALI KHAN	212/2024
144	D-CRLA/2701/2024 CRLA/ /	SUDHIR KUMAR SINGH MP	JUGALA KISHORE PANDA	213/2024
145	D-CRLMC/2890/2024 CRLMC/ /	MANORANJAN TRIPATHY MP	SUSANTA KUMAR BARAL	213/2024
146	D-MACA/4161/2024 MACA/ /	DIVL. MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. MP		213/2024
147	D-MACA/4164/2024 MACA/ /	DIV. MANAGER,NEW INDIA ASSURANCE <del>COMPANY</del> LIMITED. MP		214/2024
148	D-CRLMC/2892/2024 CRLMC/ /	SURESH DIP MP	SATYANARAYAN MISHRA	214/2024
149	D-CRLA/2701/2024 CRLA/ /	SUDHIR KUMAR SINGH MP	JUGALA KISHORE PANDA	214/2024
150	D-CRLMC/2894/2024 CRLMC/ /	BISWANATH PATRA MP	SUBHAM SHARMA	215/2024
151	D-MACA/4164/2024 MACA/ /	DIV. MANAGER,NEW INDIA ASSURANCE <del>COMPANY</del> LIMITED. MP		215/2024
152	D-CRLA/2732/2024	SALIL BHENGRA	SOUGAT DASH	

	CRLA/ /	MP		215/2024
153	D-CRLA/2732/2024	SALIL BHENGRA	SOUGAT DASH	
	CRLA/ /	MP		216/2024
154	D-MACA/4165/2024	M/S. NEW INDIA ASSURACNE CO. L.T.D.	ADAM ALI KHAN	
	MACA/ /	MP		216/2024
155	D-CRLA/2732/2024	SALIL BHENGRA	SOUGAT DASH	
	CRLA/ /	MP		217/2024
156	D-MACA/4167/2024	M/S. KOTAK MAHINDRA GENERAL INSURANCE CO. LTD.	ADAM ALI KHAN	
	MACA/ /	MP		217/2024
157	D-MACA/662/2023	ABHIMANYU PATRA	DEBASISH PATNAIK	
	MACA/662/2023	MP		218/2024
158	D-CRLA/1013/2023	BINOD KUMAR SAHA		
	CRLA/1013/2023	MP		218/2024
159	D-MACA/662/2023	ABHIMANYU PATRA	DEBASISH PATNAIK	
	MACA/662/2023	MP		219/2024
160	D-CRLA/2750/2024	CHAITANYA @ CHAITAN CHARAN JENA	S.S.RAY (2)	
	CRLA/ /	MP		219/2024
161	D-MACA/4168/2024	SRIRAM GENERAL (HONDA) INSURANCE CO. LTD.	G.P. DUBTA	
	MACA/ /	MP		220/2024
162	D-CRLA/2750/2024	CHAITANYA @ CHAITAN CHARAN JENA	S.S.RAY (2)	
	CRLA/ /	MP		220/2024
163	D-CRLA/2832/2024	DR. KARUNAKAR ROUT	JYOTI RANJAN DEO	
	CRLA/ /	MP		221/2024
164	D-MACA/4168/2024	SRIRAM GENERAL (HONDA) INSURANCE CO. LTD.	G.P. DUBTA	
	MACA/ /	MP		221/2024
165	D-MACA/901/2024	D.M, M/S. ORIENTAL INSURANCE CO. L.TD.	LOMANATH ROY	
	MACA/ /	MP		222/2024
166	D-CRLA/2832/2024	DR. KARUNAKAR ROUT	JYOTI RANJAN DEO	
	CRLA/ /	MP		222/2024
167	D-MACA/672/2024	D.M., ORIENTAL INSURANCE CO.LTD., BBR	MJHIMBALA PATI	
	MACA/ /	MP		223/2024
168	D-CRLA/2832/2024	DR. KARUNAKAR ROUT	JYOTI RANJAN DEO	
	CRLA/ /	MP		223/2024
169	D-CRLA/2848/2024	GOPAL @ BHISMADEV SAHU	ACHYUTA NANDA ROUSTRAY	
	CRLA/ /	MP		224/2024
170	D-CRLA/2848/2024	GOPAL @ BHISMADEV SAHU	ACHYUTA NANDA ROUSTRAY	
	CRLA/ /	MP		225/2024
171	D-CRLA/2848/2024	GOPAL @ BHISMADEV SAHU	ACHYUTA NANDA ROUSTRAY	
	CRLA/ /	MP		226/2024
172	D-CRLA/2858/2024	MANGULI BHUMIA	AMITAV TRIPATHY	
	CRLA/ /	MP		227/2024
173	D-CRLA/2858/2024	MANGULI BHUMIA	AMITAV TRIPATHY	
	CRLA/ /	MP		228/2024
174	D-CRLA/778/2023	BIRENDRA PRADHAN	NIRANJAN PANDA	
	CRLA/778/2023	MP		229/2024
175	D-CRLA/777/2023	LABANI SETHI	NIRANJAN PANDA	
	CRLA/777/2023	MP		230/2024
176	D-CRLA/628/2023	RAKESH KUMAR BARADA	BEDA PRAKASH PANDA	
	CRLA/628/2023	MP		231/2024
177	D-WA/3965/2024	LAXMI SAHU	BIJAYA KUMAR BEHERA 1	
	WA/ /	MP		284/2024
178	D-WA/3970/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		285/2024
179	D-WA/3970/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		286/2024
180	D-WA/3970/2024	STATE OF ODISHA	MALAYA KETAN BALABANTRAY,A.G.A	
	WA/ /	MP		287/2024
181	D-WA/3975/2024	RABINDRA KUMAR PANIGRAHI@RABINDRA PANIGRAHI	BEHERA 1	
	WA/ /	MP		288/2024
182	D-WA/3971/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		289/2024
183	D-WA/3971/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		290/2024

184	D-WA/3971/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK, A.G.A.	291/2024
185	D-WA/3985/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	292/2024
186	D-WA/3985/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	293/2024
187	D-WA/3985/2024 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	294/2024
188	D-WP(C)/3875/2024 WP(C)/ /	DILLIP KUMAR SENAPATI MP	DEBASHISHA HOTA	1462/2024
189	D-WP(C)/3876/2024 WP(C)/2007/2024	NIRJHARINI SWAIN MP	DEBASHISHA HOTA	1463/2024
190	D-WP(C)/3877/2024 WP(C)/2002/2024	DIBYARANJAN MALLICK MP	BIPLABA P.B. BAHALI	1464/2024
191	D-WP(C)/3879/2024 WP(C)/1998/2024	ANIL KUMAR JENA MP	DILLIP KUMAR MOHAPATRA	1465/2024
192	D-WP(C)/25313/2014 WP(C)/25313/2014	M/S.ATTITUDE EXIM MP	M/S.BIPLAB MOHANTY	1466/2024
193	D-WP(C)/3882/2024 WP(C)/ /	MAHANADI COALFIELDS LIMITED,SAMBALPUR MP	ANURAD MOHANTY	1467/2024
194	D-WP(C)/3889/2024 WP(C)/1888/2024	M/S. BARALA DEVI AGRO FOOD PROCESSING INDUSTRY,KHARAKOTA MP	SINDY KANAPURMAL	1468/2024
195	D-WP(C)/3887/2024 WP(C)/1886/2024	MADHUMITA PANDA MP	SOUMYA MISHRA	1469/2024
196	D-WP(C)/3893/2024 WP(C)/ /	RAGHUNATH BEHERA MP	M. BALAKRISHNA RAO	1470/2024
197	D-WP(C)/33181/2023 WP(C)/33181/2023	M/S. SAI SABURI HOSPITALS PVT. LTD. MP	SUDEEP KUMAR SARANGI	1471/2024
198	D-WP(C)/3896/2024 WP(C)/ /	GOMATI JENA MP	BISWAJIT PATTNAYAK	1472/2024
199	D-WP(C)/3901/2024 WP(C)/ /	BANITA DHURUA MP	SUSANTA SEKHAR PARIDA	1473/2024
200	D-WP(C)/3903/2024 WP(C)/ /	HIMANSU MOHAN MISHRA MP	BHABANI SANKAR TRIPATHY (1)	1474/2024
201	D-WP(C)/2260/2024 WP(C)/873/2024	DHANAPATI MEHER MP	AMIT PRASAD BOSE	1475/2024
202	D-WP(C)/31411/2023 WP(C)/31411/2023	MINATI SAHOO MP	BIPIN KUMAR NAYAK	1476/2024
203	D-WP(C)/4692/2023 WP(C)/4692/2023	SNEHALATA PANDAB MP		1477/2024
204	D-WP(C)/3907/2024 WP(C)/1907/2024	ARUPANANDA GOSWAMY MP	PAMI RATH	1478/2024
205	D-WP(C)/3077/2014 WP(C)/3077/2014	HARIHAR PRASAD MP	MR.AKSHYANGSHU S.NANDY	1479/2024
206	D-WP(C)/36348/2020 WP(C)/36348/2020	SANDEEP MOHANTY MP	SHRADHA MOHANTI	1480/2024
207	D-WP(C)/3920/2024 WP(C)/1905/2024	PUSPALATA NAYAK MP	SUKANTA KUMAR DALAI	1481/2024
208	D-WP(C)/3921/2024 WP(C)/1904/2024	RAJAN KUMAR GUPTA MP	PRABODHA CHANDRA NAYAK	1482/2024
209	D-WP(C)/3922/2024 WP(C)/ /	KANTI PATEL MP	BIJAYA KUMAR BEHERA	1483/2024
210	D-WP(C)/3923/2024 WP(C)/1906/2024	HOTEL BLUE LAGOON, BBSR MP	SUKANTA KUMAR DALAI	1484/2024
211	D-WP(C)/3927/2024 WP(C)/ /	ROHAN KUMAR JUHARSINGH MP	BIRAJA PRASANNA DAS	1485/2024
212	D-WP(C)/1213/2024 WP(C)/538/2024	RICH ENGINEERS AND DEVELOPERS, BBSR MP	BISWAJIT NAYAK	1486/2024
213	D-WP(C)/3936/2024 WP(C)/1980/2024	DR. DEBASIS SAHOO MP	PAMI RATH	1487/2024
214	D-WP(C)/3939/2024 WP(C)/ /	CHOUDHURY TUSHARKANT KANUNGO MP	GYANA RANJAN SETHI	1488/2024
215	D-WP(C)/990/2024	TARINI PRASAD SINGH	BHABANI SANKER TRIPATHY 1	

	WP(C)/596/2024	MP		1489/2024
216	D-WP(C)/3944/2024 WP(C)/ /	DIPTI RANJAN RAY MP	GYANA RANJAN SETHI	1490/2024
217	D-WP(C)/6028/2022 WP(C)/6028/2022	JEEVANJYOTI MOHANTY MP	BINAYAK PRASHAD MOHANTY	1491/2024
218	D-WP(C)/3946/2024 WP(C)/ /	RASMITA PAL MP	BIBHUTI RANJAN MOHANTY	1492/2024
219	D-WP(C)/3947/2024 WP(C)/ /	SARAT KUMAR SAHOO MP	GYANA RANJAN SETHI	1493/2024
220	D-WP(C)/3952/2024 WP(C)/ /	BIPRA CHARAN PATRA MP	SHAKTI DATTA TRIPATHY	1494/2024
221	D-WP(C)/24769/2022 WP(C)/24769/2022	SURENDRA KUMAR MISHRA MP	KAMALAKANTA NAYAK	1495/2024
222	D-WP(C)/3715/2024 WP(C)/1687/2024	AMIT BARAN DAS MP	KANANBALA ROY CHOUDHURY	1496/2024
223	D-WP(C)/3961/2024 WP(C)/1913/2024	PARESH KUMAR SINGH MP	KANANBALA ROY CHOUDHURY	1497/2024
224	D-WP(C)/33745/2023 WP(C)/33745/2023	PRABHAT RANJAN BEHERA MP		1498/2024
225	D-WP(C)/15065/2014 WP(C)/15065/2014	MANAGEMENT OF ODISHA MP	M/S.DURGA PR.NANDA	1499/2024
226	D-WP(C)/8718/2023 WP(C)/8718/2023	SANJIB KUMAR MISHRA MP	PRAFULLA KUMAR RATH	1500/2024
227	D-WP(C)/1731/2013 WP(C)/1731/2013	JYOSTNA MOHAPATRA MP		1501/2024
228	D-WP(C)/3968/2024 WP(C)/ /	DR. SUMAN KUMARI JOSHI MP	BISWABIHARI MOHANTY	1502/2024
229	D-WP(C)/1728/2013 WP(C)/1728/2013	JYOSTNA MOHAPATRA MP		1503/2024
230	D-WP(C)/3972/2024 WP(C)/ /	RASHMITA TOPPO MP	BISWABIHARI MOHANTY	1504/2024
231	D-WP(C)/42271/2023 WP(C)/42271/2023	ANJAN KUMAR DASMOHAPATRA MP		1505/2024
232	D-WP(C)/3979/2024 WP(C)/1971/2024	M/S RUDRA SOLAR AND IT SOLUTION, CUS MP	KANANBALA JENA	1506/2024
233	D-WP(C)/3984/2024 WP(C)/ /	PRADEEP KUMAR PRADHAN MP	JASHOBANTA DASH	1507/2024
234	D-WP(C)/3991/2024 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	NARENDRA KUMAR LENKA	1508/2024
235	D-WP(C)/3998/2024 WP(C)/1948/2024	PRATIK DEHURY MP	PRATYUSH RANJAN PATTNAIK	1509/2024
236	D-WP(C)/4003/2024 WP(C)/ /	SAROJINI JENA MP	KRISHNA CHANDRA SAHU	1510/2024
237	D-WP(C)/3995/2024 WP(C)/ /	BIRABARA BHAGAT MP	MANAS KUMAR CHAND	1511/2024
238	D-WP(C)/4005/2024 WP(C)/ /	CHITTARANJAN PANDA MP	KRISHNA CHANDRA SAHU	1512/2024
239	D-WP(C)/4009/2024 WP(C)/ /	SABITA SAHOO MP	GOKULANANDA PADHI	1513/2024
240	D-WP(C)/4010/2024 WP(C)/ /	DINABANDHU MEHER MP	JAGABANDHU SAHU	1514/2024
241	D-WP(C)/24466/2022 WP(C)/24466/2022	GHANASHYAM ROUT MP	SATYABRATA MOHANTY	1515/2024
242	D-WP(C)/4431/2021 WP(C)/4431/2021	SUSHANTA KUMAR RANA MP		1516/2024
243	D-WP(C)/4019/2024 WP(C)/1962/2024	SHANTILATA DHAL MP	SAROJ KUMAR PADHI	1517/2024
244	D-WP(C)/4021/2024 WP(C)/ /	MANORAJAN BEHERA MP	RABINDRA NATH PAL	1518/2024
245	D-WP(C)/4024/2024 WP(C)/ /	BISHNU PRASAD SAHU @ BISHNU PRASAD MP	PRASHANTA KUMAR MISHRA	1519/2024
246	D-WP(C)/4027/2024 WP(C)/ /	PRADIP KUMAR SAHOO MP	PRAJIT KUMAR PRADHAN	1520/2024



247	D-WP(C)/4024/2024 WP(C)/ /	BISHNU PRASAD SAHU @ BISHNU PRASAD SAHU MP	PRASANNA KUMAR MISHRA	1521/2024
248	D-WP(C)/4021/2024 WP(C)/ /	MANORAJAN BEHERA MP	RABINDRA NATH PAL	1522/2024
249	D-WP(C)/4035/2024 WP(C)/ /	NIRAKARA SAHOO MP	SAYANTAN PANDA	1523/2024
250	D-WP(C)/4038/2024 WP(C)/ /	GAJENDRA DAS MP	SUSANTA KUMAR MISHRA	1524/2024
251	D-WP(C)/4046/2024 WP(C)/ /	SUBHAM KUMAR SAHU MP	ARUN KUMAR PATRA	1525/2024
252	D-WP(C)/1716/2024 WP(C)/ /	APARIMITA MANGRAJ MP	ASHOK KUMAR SARANGI	1526/2024
253	D-WP(C)/4050/2024 WP(C)/ /	SANTILATA BEHURIA MP	ANAM CHARAN PANDA	1527/2024
254	D-WP(C)/4049/2024 WP(C)/ /	NIRUPAMA SAHOO MP	BHABANI SANKAR TRIPATHY (1)	1528/2024
255	D-WP(C)/4056/2024 WP(C)/ /	MAHENDRA PRASAD MOHAPATRA MP	BHABANI SANKAR TRIPATHY (1)	1529/2024
256	D-WP(C)/4182/2022 WP(C)/4182/2022	NARASINGH PRADHAN @ NARASIMHA PRADHAN MP	SATAPATHY	1530/2024
257	D-WP(C)/13975/2013 WP(C)/13975/2013	LAXMIKANTA MOHANTY MP	M/S,TANMAY MISHRA,S.DAS,MR.MANOJ KUMAR MISHRA,M/S.PRASAD	1531/2024
258	D-WP(C)/13975/2013 WP(C)/13975/2013	LAXMIKANTA MOHANTY MP	M/S,TANMAY MISHRA,S.DAS,MR.MANOJ KUMAR MISHRA,M/S.PRASAD	1532/2024
259	D-WP(C)/4064/2024 WP(C)/ /	RAJESH PATRA MP	SUDEEP KUMAR SARANGI	1533/2024
260	D-WP(C)/8599/2023 WP(C)/8599/2023	RADHAMOHAN MOHANTY MP		1534/2024
261	D-WP(C)/4067/2024 WP(C)/ /	URMILA BEHERA MP	SUBHASREE MOHANTY	1535/2024
262	D-WP(C)/4070/2024 WP(C)/ /	KALPANA SAHOO MP	BIBHUTI BHUSAN SWAIN	1537/2024
263	D-WP(C)/593/2024 WP(C)/225/2024	SHREE MOHAN JHA MP		1538/2024
264	D-WP(C)/4080/2024 WP(C)/ /	SHILALIPI PRADHAN MP	GYANA RANJAN SETHI	1539/2024
265	D-WP(C)/24475/2020 WP(C)/24475/2020	PRASANNA KUMAR BARAL MP		1540/2024
266	D-WP(C)/24473/2020 WP(C)/24473/2020	DINESH TIRKEY MP		1541/2024
267	D-WP(C)/24539/2020 WP(C)/24539/2020	PROMOD SORENG MP		1542/2024
268	D-WP(C)/24477/2020 WP(C)/24477/2020	RAJESWARI SARANGI MP		1543/2024
269	D-WP(C)/12512/2010 WP(C)/12512/2010	PRASANTA KU.THATOI MP		1544/2024
270	D-WP(C)/937/2024 WP(C)/406/2024	BIJAY KUMAR SANDHA MP	RAJIB RATH	1545/2024
271	D-WP(C)/9834/2022 WP(C)/9834/2022	BASUDEV ROUT MP	BRUNDABAN ROUT	1546/2024
272	D-WP(C)/4098/2024 WP(C)/ /	AMRUTA MISHRA MP	NIHAL RATH	1547/2024
273	D-WP(C)/4097/2024 WP(C)/ /	JHASKETAN BHAISAL MP	SHASHI BHUSAN JENA	1548/2024
274	D-WP(C)/4101/2024 WP(C)/ /	NILAKANTHA SAHOO MP	NIHAL RATH	1549/2024
275	D-WP(C)/28050/2022 WP(C)/28050/2022	JYOSTNA RANI GOUDA MP	GOUTAM KUMAR ROURTRAY	1550/2024
276	D-WP(C)/4103/2024 WP(C)/ /	KORI SETHI MP	SHASHI BHUSAN JENA	1551/2024
277	D-WP(C)/4107/2024 WP(C)/ /	SRIKANTA BEHERA MP	DHARMENDRA SETHY	1552/2024
278	D-WP(C)/4108/2024	JAYANTI SAMAL	PRASANTA KUMAR SATAPATHY	

	WP(C)/ /	MP		1553/2024
279	D-WP(C)/4111/2024	SANTOSH KUMAR PATRA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		1554/2024
280	D-WP(C)/4112/2024	DEWADUTTA DHAL	SUCHETA GUMANSINGH	
	WP(C)/ /	MP		1555/2024
281	D-WP(C)/4116/2024	LANDA PADHAN	DAYANIDHI MISHRA	
	WP(C)/ /	MP		1556/2024
282	D-WP(C)/35956/2023	M/S CLEAN N CLEAN, BBSR	GOUTAM CHARAN ROUT	
	WP(C)/35956/2023	MP		1557/2024
283	D-WP(C)/4124/2024	BHISMADEB DEHERI	RABI NARAYAN MOHANTY	
	WP(C)/ /	MP		1558/2024
284	D-WP(C)/36890/2022	SUBASH CHANDRA PANDA	RABI NARAYAN BEHERA	
	WP(C)/36890/2022	MP		1559/2024
285	D-WP(C)/4137/2024	GOPAL CHANDRA MONDAL	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		1560/2024
286	D-WP(C)/3835/2024	THE ASSESSING OFFICER CUM EE (ELECTRICAL)	ANIL KUMAR MAHARANA	
	WP(C)/1960/2024	MP		1561/2024
287	D-WP(C)/35085/2023	RAMESH KUMAR BHONSLE	SWAPNA KUMAR OJHA	
	WP(C)/35085/2023	MP		1562/2024
288	D-WP(C)/34800/2023	SANJAY KUMAR SWADIA	SUMIT SEKHAR PATTANAIK	
	WP(C)/34800/2023	MP		1563/2024
289	D-WP(C)/14724/2023	SUBHANKAR BAL	MAMTA TRIPATHY	
	WP(C)/14724/2023	MP		1564/2024
290	D-WP(C)/4144/2024	BHARATI NAIK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		1565/2024